

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 21.05.2024 TO 12.06.2024****PETITION , APPLICATIONS , ADDITIONALS**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	7/6/2023	Company Appeal(Companies Act)	710102051252023		VS	Sec 252 (1)	27/05/2024	kindly income tax service and cs detail missed in index delhi.dcit.judicial.hc@incometax.gov.in missed stk 7 translation	AVNISH SHARMA
2	27/07/2023	Company Appeal(Companies Act)	710102065822023		VS	Sec 252 (1)	27/05/2024	(list of date missed, counsel detail missed in index income tax service wrong) some pages not clear	AVNISH SHARMA
3	15/11/2023	Company Appeal(Companies Act)	710102098562023		VS	Sec 252 (3)	11/6/2024	vakaltnama missed	ABHINAV KUMAR PANDEY
4	14/12/2023	Company Petition IB (IBC)	710102106332023		CENTRAL BANK OF INDIA VS DIGVIJAY SINGH	Section 95(1)	20/05/2024	please contact to regsitry regarding your file reminder 3	MOHD
5	7/1/2024	Company Petition (Companies Act)	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	11/6/2024	case type wrong kindly choose execution petition	Binod Kumar
6	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	5/6/2024	please see the index pagination wrong case type should be IA or intervention please contact to regsitry regarding your file reminder 5	Shikhar
7	2/1/2024	Company Appeal(Companies Act)	710102000312024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 252 (1) - By Government Body	11/6/2024	Book marking mandatory (again same objection)	PUNEET
8	19/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	6/6/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

9	19/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	6/6/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
10	20/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007912024		JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	6/6/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
11	24/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
12	24/01/2024	Company Petition IB (IBC)	710102008982024		ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	12/6/2024	section wrong. case type wrong contact to registry reminder 10	Anurag

13	24/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
14	24/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
15	23/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

16	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal
17	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
18	8/2/2024	Company Petition (Companies Act)	710102012972024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS M/S MEHROTRA & MEHROTRA	Sec. 140(5)	29/05/2024	(MOA and Aoa not and master data not match in company)	sfionclt
19	8/2/2024	Company Petition (Companies Act)	710102013232024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec. 140(5)	27/05/2024	volume 2-29 bookmarking numbering missed and date missed in vakaltanama	sfionclt
20	9/2/2024	Company Petition (Companies Act)	710102013342024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES	Sec. 140(5)	11/6/2024	Moa and Aoa, master data missed 1rs court fee missed in vakaltanama	sfionclt
21	21/02/2024	Company Petition IB (IBC)	710102016522024		V GO MOTOR PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED	IBC Under Sec 10	7/6/2024	imcomplete file please do proper file please contact to registry regarding your file	MAREESH
22	27/02/2024	Company Appeal(Companies Act)	710102017682024		V GO MOTOR PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED	Sec 252 (3)	10/6/2024	INCOME TAX SERVICE WRONG KINDLY SERVE THIS EMAIL ID delhi.dcit.judicial.hc@incometax.gov.in	S S Bhati

23	2/3/2024	Company Petition IB (IBC)	710102019562024		JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	20/05/2024	book marking missed according to the index with pagination master data missed Pg-20,25,26,28, 36,37,74,not clear need to upload clear pdf Pg-29 cut reminder 3	SANGEETA BOHRA
24	8/3/2024	Contempt Petition (IBC)	710102020962024		PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5),Rule 11 of NCLT, 2016	5/6/2024	please choose technically for Contempt Petition under rule 11 OCR missed reminder 3	EKTA CHOUDHARY
25	14/03/2024	Company Petition IB (IBC)	710102022822024		ATHAR ZIA VS HARSH KUMAR ARORA	Section 94(1)	22/05/2024	master data not found OCR missed reminder /2 please contact to registry regarding your file	SATISH
26	12/3/2024	Company Petition IB (IBC)	710102021652024		VIRENDER KUMAR CHAUHAN VS HARSH KUMAR ARORA	Section 94(1)	11/6/2024	OCR missed in whole pdf	Vishisht
27	18/03/2024	Company Petition IB (IBC)	710102023602024		LT. COL. HARDEEP SINGH BEDI FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	12/6/2024	please delete BISHWA RANJAN CHATTERJEE from Respondent name volume -3 missed vakalatnama missed please check service please delete proof-of-service companies act service	JOBY P VARGHESE
28	18/03/2024	Company Petition IB (IBC)	710102023612024		DEEPINDER SINGH BEDI FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	12/6/2024	please delete BISHWA RANJAN CHATTERJEE from Respondent name Pg-181 to 336 missed	JOBY P VARGHESE
29	19/03/2024	Intervention Petition(Companies Act)	710102023942024		SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Rule 11 of NCLT	21/05/2024	wrong section wrong case type contact to registry	ASHOK KUMAR
30	19/03/2024	Company Appeal(Companies Act)	710102024022024		SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Sec 252 (3)	4/6/2024	please remove extra pdf and upload final pdf	Pawan
31	21/03/2024	Company Petition IB (IBC)	710102025072024		CENTRAL BANK OF INDIA LIMITED VS MR. ANIL JINDAL	Section 95(1)	20/05/2024	wrong jurisdiction	KRISHAN KUMAR
32	21/03/2024	Company Petition IB (IBC)	710102024682024		CENTRAL BANK OF INDIA VS AMITA VERMA	Section 95(1)	11/6/2024	court fee missed @ 3 rs master data missed Diamond Hut Pvt. Ltd	BINAY KUMAR MISHRA
33	22/03/2024	Company Petition IB (IBC)	710102025372024		CENTRAL BANK OF INDIA VS MRS RITU JINDAL	Section 95(1)	20/05/2024	wrong jurisdiction	KRISHAN KUMAR
34	22/03/2024	Company Petition IB (IBC)	710102025432024		COMEX INFRA TECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	1/6/2024	need to service for the dena bank or remove from the pdf and portal please delete extra pdf pagination not clear in the pdf Pg-48,67,68,76 to 80 not clear	SANGEETA BOHRA
35	22/03/2024	Company Petition IB (IBC)	710102025352024		CENTRAL BANK OF INDIA VS RAJESH SINGLA	Section 95(1)	20/05/2024	wrong jurisdiction	KRISHAN KUMAR

36	28/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026282024		AYODHYA FINLEASE LIMITED VS RAJESH SINGLA	Sec. 230-232, Sec 234	27/05/2024	3rd volume bookmarking not uploaded (same objection)	SAMAKSH GOYAL
37	1/4/2024	Company Appeal(Companies Act)	710102027472024		AYODHYA FINLEASE LIMITED VS RAJESH SINGLA	Any other provision - Govt body	28/05/2024	section and case type wrong (file issue come to registry room no 103)	UNNATI GAUR
38	5/4/2024	Company Petition IB (IBC)	710102028602024		SAMRIDDI MEGA STRUCTURES LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	7/6/2024	need to sign on every page of application Pg-30,33,35,40,59,60,60,129,132,161 not clear court fee welfare missed in vakalatnama form-2,form-B ,IRP certificate missed Master data missed	Arun
39	9/4/2024	Company Appeal(Companies Act)	710102029632024		SAMRIDDI MEGA STRUCTURES LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Sec 252 (3)	27/05/2024	Moa and Aoa,stk 7 mismatch in memo of parties company and master data missed kindly court fee put some space area	Nakul
40	6/4/2024	Company Petition IB (IBC)	710102028912024		INDUSIND BANK LTD. VS KKSPUN INDIA LIMITED	IBC under Sec 7	22/05/2024	Pg-148,165 to 170,177 to 180,186 to 191,196 to 212,214,215,216,221 to 222,225,226 to 242,245,247,248,249,258,270,276,278,279,283,304,336 to 340,341,342 to 349,351,352,358 etc pdf not clear please upload clear pdf reminder 3	Chandni
41	9/4/2024	Company Petition IB (IBC)	710102029712024		GAP INVESTMENTS PTE LTD VS JAG BROS CONSULTANTS PRIVATE LIMITED	IBC under Sec 7	10/6/2024	please contact to registry regarding your Joint Application	Arjun Aggarwal
42	13/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102031012024		ANANT OVERSEAS PRIVATE LIMITED VS JAG BROS CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/6/2024	bookmarking numbering missed and balance sheet not proper show (	ASHISH
43	16/04/2024	Company Petition IB (IBC)	710102033022024		OUTVISION TECHNOLOGIES PRIVATE LIMITED VS JAG BROS CONSULTANTS PRIVATE LIMITED	IBC Section 59	11/6/2024	Pg-18,53 to 65,68 to 70,76,89,90 not clear please merge pdf need to file properly	VIGNESH WAR
44	10/4/2024	Company Petition IB (IBC)	710102030172024		CREATIVE CAPITAL SERVICES LIMITED VS AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	10/6/2024	&quot;&quot;OCR incomplete &quot;&quot;	Nakul
45	23/04/2024	Company Petition IB (IBC)	710102035072024		RANI BAJAJ VS PUNJAB NATIONAL BANK	Section 94(1)	24/05/2024	court fee missed @ 1 rs	SOHAIB

46	22/04/2024	Company Petition IB (IBC)	710102034852024		GRAVITATE VENTURES PRIVATE LIMITED VS PUNJAB NATIONAL BANK	IBC Section 59	11/6/2024	book marking missed according to the index with pagination OCR missed please delete extra documents need to true copy signon every page of annexure volume wise index missed Pg-131,211 not clear pagination missed in pdf please contact to registry atleast once after refile reminder 3	Ram Sahay
47	20/04/2024	Company Petition IB (IBC)	710102034742024		SMART MART STORES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg-108,1114,112,113,114,119,221,247,248 not clear	Eeshan Pandey
48	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
49	23/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102035242024		M B DISTRIBUTORS PRIVATE LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/6/2024	ocr missing	PARVEEN RASTOGI
50	10/4/2024	Company Petition IB (IBC)	710102030202024		DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	11/6/2024	claim amount less than one crore please contact to registry	Nakul
51	23/04/2024	Company Petition IB (IBC)	710102035232024		MORGAN ASIA PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	IBC under Sec 7	4/6/2024	Pg-180,181,182,184,186,190,214,218,334,335 not clear Book marking pagination wrong please contact to registry	SOLVUS LAW PARTNERS

52	25/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc.	Shashank Agarwal
53	25/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory 2 volume missed	Shashank Agarwal
54	10/4/2024	Company Petition IB (IBC)	710102030212024		DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ ESTATES PRIVATE LIMITED	IBC under Sec 7	10/6/2024	claim amount less than one crore please contact to regsitry	Nakul
55	10/4/2024	Company Petition IB (IBC)	710102030032024		CREATIVE CAPITAL SERVICES LIMITED VS ESS ESS EXIM PRIVATE LIMITED	IBC under Sec 7	10/6/2024	&amp;quot;OCR incomplete &amp;quot;	Nakul
56	10/4/2024	Company Petition IB (IBC)	710102029962024		CREATIVE CAPITAL SERVICES LIMITED VS EMM BEE FINCAP PRIVATE LIMITED	IBC under Sec 7	11/6/2024	OCR incomplete	Nakul
57	12/4/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102030592024		BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	20/05/2024	all company master data missed	ISWAR
58	25/04/2024	Company Petition (Companies Act)	710102035962024		PRATAP SINGH PARMAR VS PRABH PAUL PARMAR	Sec. 241(1)	7/6/2024	FILE HAVE DOUBT PETITIONER AND RESOPDENTS HAVE SAME COMPANY CONTACT TO HELP DESK	Adarsh
59	25/04/2024	Company Petition IB (IBC)	710102035852024		PREFERENCE TELECOM INFRASTRUCTURE PRIVATE LIMITED VS PRABH PAUL PARMAR	IBC Under Sec 10	22/05/2024	master data missed reminder 2	Mr. Lzafeer Ahmad



60	26/04/2024	Company Petition IB (IBC)	710102036342024		HULAS RAHUL GUPTA VS UNION BANK OF INDIA	Section 122(1)	1/6/2024	Please contact to registry reminder 5	Harshit Khare
61	1/5/2024	Company Petition IB (IBC)	710102037812024		ADITYA BIRLA FINANCE LIMITED VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	29/05/2024	Pg-39,61,75,100,not clear BR missed	Sandhya Chawla
62	2/5/2024	Company Petition IB (IBC)	710102037992024		GAMMANET SOLUTIONS PRIVATE LIMITED VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC Section 59	11/6/2024	&quot; Pg-40,48,86 to 100,139,160,not clear &quot;	Arun Gupta
63	3/5/2024	Company Petition IB (IBC)	710102038632024		GRAND REALITY PRIVATE LIMITED VS FORUM DESIGNS PRIVATE LIMITED	IBC under Sec 7	11/6/2024	Pg-51,52,55,56,64 to 70 not clear book marking missed according to the index with pagination OCR missed	PERI RAMA KRISHNA
64	2/5/2024	Company Petition (Companies Act)	710102038112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS FORUM DESIGNS PRIVATE LIMITED	Sec. 271-273	22/05/2024	bookmarking numbering missed section not mentioned in index and respondent detail missed in online portal and respondent detail missed in memo of parties volume 4 index missed come to registry	Palak Bhavsar
65	6/5/2024	Intervention Petition(Companies Act)	710102039262024		SEETHA KUMARI VS JINDAL POLY FILMS LTD	Rule 11 of NCLT	24/05/2024	bookmarking not proper uploaded ocr missing brief synopsis and list of date missed section wrong 3rs court fee and 25rs welfare missed in vakaltnama annexure every page sign and true copy missed	Swaroop George
66	3/5/2024	Company Petition IB (IBC)	710102038862024		NONA LIFESTYLE PRIVATE LIMITED VS DYNAMIC AURA LLP	IBC Under Sec 9	11/6/2024	reply missed	VINOD KUMAR
67	9/5/2024	Company Petition IB (IBC)	710102040682024		CANARA BANK VS AMIT JAIN PERSONAL GUARANTOR OF CMI LTD.	Section 95(1)	20/05/2024	&quot;book marking missed according to the index with the pagination pagination missed in index need to sign on every page of application incomplete file vakalatnama ,affidavit notary missed&quot;	Abhishek
68	9/5/2024	Company Petition IB (IBC)	710102040712024		SHREE RADHA DAMODAR EXPORTS VS MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	20/05/2024	&quot;need to sign on every page of application BR or letter missed&quot;	AMARENDRA KUMAR DUBEY
69	9/5/2024	Company Petition IB (IBC)	710102040912024		CENTRAL BANK OF INDIA VS RAJ KUMAR GARG	Section 95(1)	20/05/2024	Pg-46,92 to 97 not clear	BINAY KUMAR MISHRA

70	9/5/2024	Company Petition IB (IBC)	710102040572024		CENTRAL BANK OF INDIA VS VIKAS MOHAN SINGHAL	Section 95(1)	20/05/2024	Pg-47,50,100,101 to 105 not clear	BINAY KUMAR MISHRA
71	10/5/2024	Company Petition IB (IBC)	710102041092024		CANARA BANK VS MR.JITENDRA TIWARI	Section 95(1)	20/05/2024	&quot;book marking missed according to the index with the pagination incmplete file &quot;	SRI & ASSOCIATE S
72	10/5/2024	Company Petition IB (IBC)	710102041082024		CANARA BANK VS MRS.AMITA TIWARI	Section 95(1)	20/05/2024	&quot;Pg-30,32,34,36,38,40,42,44,46 in hindi Pg-59 to 78 not clear&quot;	SRI & ASSOCIATE S
73	10/5/2024	Company Petition IB (IBC)	710102041012024		REAL IMPACT PRIVATE LIMITED VS ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	Pg-53,58 not clear need to type copy	charu sangwan
74	9/5/2024	Company Petition IB (IBC)	710102040812024		CANARA BANK VS APPORVA JOSHI	Section 95(1)	11/6/2024	Pg-30,32,34,36,38,40,42,44,46 in hindi Pg-59 to 78 not clear please contact to registry regarding your file	Kumar Vishwjeet
75	7/5/2024	Company Petition (Companies Act)	710102039472024		SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SAMEER MUTREJA	Section 90(7)	12/6/2024	,133-182 page not clear master data missed proof of service missed index numbering missed	HIMANSHU
76	11/5/2024	Company Petition IB (IBC)	710102041442024		CANARA BANK VS SH HEM SINGH BHARANA	Sec 60(2),Section 95(1)	11/6/2024	page no wrong in volume-1 index 1 to 191 but pdf have 197 pages	HITESH SACHAR
77	13/05/2024	Company Appeal(Companies Act)	710102041952024		CANARA BANK VS SH HEM SINGH BHARANA	Sec 252 (3)	11/6/2024	case type wrong bookmarking are mandatory all petitioner detail add in online portal OCR missing Moa And AoA not clear 65-71,91,106-107,112,138-139,145-148,170 page not clear 200,213 english translation missed kindly serve in income tax service delhi.dcit.judicial.hc@incometax.gov.in or delhi high court (	YAMINI AGGARWAL
78	14/05/2024	Company Petition IB (IBC)	710102042322024		ASHOK KUMAR SINHA (HUF) AND ORS. VS IMPERIA STRUCTURES LIMITED	IBC under Sec 7	11/6/2024	please fill all party in the portal from memeo party need to sign on every page of application need to true copy sign on every page of anexure cout fee missed service missed , Form-B,IRP certificate missed please contact to retgistry regading your file reminder 3	SUSHANT KUMAR SARKAR

79	14/05/2024	Company Petition IB (IBC)	710102042212024		CENTRAL BANK OF INDIA VS AL-TAMASH EXPORTS PRIVATE LIMITED	IBC under Sec 7	22/05/2024	IRP certificate missed Pg-92,93,204,287 to 321,329 to 344,362 to 374,377,378,418,520,521 not clear	BINAY KUMAR MISHRA
80	2/1/2024	Company Appeal(Companies Act)	710102000302024		CENTRAL BANK OF INDIA VS AL-TAMASH EXPORTS PRIVATE LIMITED	Sec 252 (1) - By Government Body	10/6/2024	Book marking mandatory	PUNEET
81	15/05/2024	Company Petition (Companies Act)	710102042412024		SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec. 7(7)	6/6/2024	contact to registry regarding defects	CHERRY
82	2/4/2024	Company Appeal(Companies Act)	710102027602024		SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec 252 (3)	11/6/2024	(contact to registry in file issue)	RANVEER SHARMA
83	15/05/2024	Company Petition (Companies Act)	710102042662024		PRADEEP SINGH RANA VS GOVERDHAN TRANSPORT COMPANY PRIVATE LIMITED	Sec. 241(1)	12/6/2024	due to payment section 242,244 all proof of service missed	SONU
84	15/05/2024	Company Appeal(Companies Act)	710102042612024		PRADEEP SINGH RANA VS GOVERDHAN TRANSPORT COMPANY PRIVATE LIMITED	Sec 252 (1) - By Government Body	22/05/2024	please mentioned english typed copy and due payment section 252	SANJEEV KUMAR
85	15/05/2024	Company Petition (Companies Act)	710102042852024		MR. SANJEEV JETHI VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 58(3)	12/6/2024	MOa not clear and synopsis missed proof of service missed index wrong numbering and bookmarking incomplete numbering	Aditya
86	16/05/2024	Company Petition IB (IBC)	710102043152024		LOYALTY PRIME INDIA PRIVATE LIMITED VS DIANA EURO CHEM PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	27/05/2024	need to file as a application.	KANISHK
87	16/05/2024	Company Petition IB (IBC)	710102043102024		INDIGO INFRAPROJECTS PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	13/06/2024	DD NOT SUBMITTED	RAJESH RAI
88	16/05/2024	Company Petition (Companies Act)	710102043142024		BSG TRADING PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	12/6/2024	petitioner and respondent detail missed in online portal bookmarking not proper uploaded case type wrong OCR missing 36 english translation missed master data missed annexure all page sign and true copy missed income tax service wrong	Megha Aggarwal
89	16/05/2024	Company Petition IB (IBC)	710102043272024		MR. KAPIL GUPTA VS ICICI BANK LIMITED	Section 94(1)	27/05/2024	please come to registry regarding your file	Simran Jyot Singh Khandpur

90	16/01/2024	Company Petition (Companies Act)	710102006312024		HBN HOMES COLONISERS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Sec 252 (3)	30/05/2024	case type wrong , synopsis and list of date missed in index, Moa and Aoa missed, income tax service wrong book marking mandatory OCR missing aording to the index	MOHIT NANDWANI
91	22/03/2024	Company Petition IB (IBC)	710102025382024		CENTRAL BANK OF INDIA VS MR VINOD JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
92	16/05/2024	Transfer Petition(Companies Act)	710102043282024		VINOD KUMAR GUPTA VS ANANT COLD STORAGE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	4/6/2024	case type wrong advocate sign missed in vakaltnama proof of service missed	Mohit Seth
93	18/05/2024	Company Petition (Companies Act)	710102043752024		NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	27/05/2024	bookmarking are mandatory index missed all petitioner and respondent detail missed in online portal petition every page not sign prayer missed affidavit missed Moa And Aoa missed master data missed proof of service missed vakaltanama missed	Digvijay Prasad
94	18/05/2024	Company Petition IB (IBC)	710102043692024		CENTRAL BANK OF INDIA VS J S DESIGNER LIMITED	IBC under Sec 7	27/05/2024	Pg-85,86,123, pagination cut in pdf some pages cut pdf not clear	BINAY KUMAR MISHRA
95	17/05/2024	Company Petition IB (IBC)	710102043432024		RUDRA MERCANTILE PRIVATE LIMITED VS SWASTIK METAFORGE PRIVATE LIMITED	IBC Under Sec 9	27/05/2024	pagination missed in book marking Pg-58,63,72,75, double pagination not allowed court fee @ 3 rs and welfare @ 25 rs BR missed	KUMAR DEEPAJ
96	19/05/2024	Company Petition IB (IBC)	710102043872024		FATEH BAHADUR VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrdng your file	SANJAY KUMAR
97	19/05/2024	Company Petition IB (IBC)	710102043902024		VINITHA P VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrdng your file	SANJAY KUMAR
98	18/05/2024	Company Petition IB (IBC)	710102043792024		CHALUKYA RAJAPPA MOHANRAJ VS AIEZE VERTEX PRIVATE LIMITED	IBC Under Sec 9	27/05/2024	service missed incomplete file plz do properly	Ankit
99	19/05/2024	Company Petition IB (IBC)	710102043882024		LALIT KUMAR VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrdng your file	SANJAY KUMAR
100	19/05/2024	Company Petition IB (IBC)	710102043892024		SHIVAM SINGH VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrdng your file	SANJAY KUMAR
101	19/05/2024	Company Petition IB (IBC)	710102043912024		VINITHA P VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrdng your file	SANJAY KUMAR
102	19/12/2023	Company Petition IB (IBC)	710102107732023		CENTRAL BANK OF INDIA VS ROHAN TREHAN	Section 95(1)	20/05/2024	&quot;please contact to regisrtry regarding your file reminder 3&quot;	MOHD

103	22/12/2023	Company Petition IB (IBC)	710102108732023		CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	20/05/2024	&quot;please contact to registry regarding your file reminder 3&quot;	MOHD
104	22/12/2023	Company Petition IB (IBC)	710102108742023		CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	20/05/2024	&quot;please contact to registry regarding your file reminder 3&quot;	MOHD
105	20/05/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102044142024		U P TELELINKS LIMITED VS KESAR KANWAR	Sec. 230-232 - Second Motion	10/6/2024	bookmarking numbering wrong kindly same as index numbering	Sarthak
106	20/05/2024	Company Petition IB (IBC)	710102044102024		CANARA BANK VS MR. RAHUL CHAUDHARY	Section 95(1)	29/05/2024	Pg-61,62,63,67,69,78,85,92 not clear welfare missed @ 25 rs	Brijesh Kumar Tamber
107	20/05/2024	Company Petition IB (IBC)	710102044072024		ARUN POLYCHEM PRIVATE LIMITED VS CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	master data missed pagination missed in book marking according to the index	RAVI R VACHHER
108	20/05/2024	Company Petition IB (IBC)	710102043992024		CENTRAL BANK OF INDIA VS RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	29/05/2024	Pg-79,83,86 to 95,215 to 249, not clear blank page not allowed pagination cut in pdf	BINAY KUMAR MISHRA
109	22/05/2024	Company Petition IB (IBC)	710102044732024		SHARDA AUTO SOLUTIONS PRIVATE LIMITED VS RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC Section 59	11/6/2024	Pg-162 not clear please merge both pdf in single pdf reminder 3	Himanshu
110	22/05/2024	Company Petition IB (IBC)	710102044822024		CANARA BANK VS VIKAS GOEL	Section 95(1)	12/6/2024	book marking missed according to the index with the pagination OCR missed need to sign on every of application volume wise index missed need to true copy sign on every page of annexure Pg-47,134,135,136,137,137,140,141,192,194,198,212,213,214 to 217 not clear ticket not allowed on content of vakalatnama court fee @ 1 rs reminder 3	Saksham Mittal
111	13/04/2024	Company Petition IB (IBC)	710102030922024		ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS MRS. NITA PURI	Section 121(1)	11/6/2024	contact to registry regarding your file please wait reminder 4	Ashu Kansal
112	21/05/2024	Company Petition IB (IBC)	710102044462024		CANARA BANK VS MRS. CHITRA CHAUDHARY	Section 95(1)	29/05/2024	Pg-56,57,58,69,71,75,8485,93,101 not clear welfare missed @ 25 rs	Brijesh Kumar Tamber
113	22/05/2024	Company Petition IB (IBC)	710102044802024		PARVEEN SOOD VS MRS. CHITRA CHAUDHARY	Section 94(1)	29/05/2024	incmplete file	KAILASH
114	22/05/2024	Company Petition IB (IBC)	710102044812024		NISHI SOOD VS MRS. CHITRA CHAUDHARY	Section 94(1)	29/05/2024	incmplete file	KAILASH

115	21/05/2024	Company Petition IB (IBC)	710102044592024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ELICIT REALTECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
116	21/05/2024	Company Petition IB (IBC)	710102044472024		CANARA BANK VS MRS. NANDINI CHAUDHARY	Section 95(1)	29/05/2024	Pg-54 to 60 missed Pg-61,63,67,69,71,85,86,88,92,93 not clear welfare missed @ 25 rs	Brijesh Kumar Tamber
117	21/05/2024	Company Petition IB (IBC)	710102044582024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ABET BUILDCON PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
118	23/05/2024	Company Petition IB (IBC)	710102045282024		M/S SAARIYO OFFICE MAINTENANCE THROUGH ITS PROPRIETOR VS M/S NAYATI HEALTHCARE & RESEARCH NCR PVT LTD	IBC Under Sec 9	11/6/2024	service missed Pg-102,103,125,126 to 134 not clear	BHARAT SAREEN
119	23/05/2024	Contempt Petition(Companies Act)	710102045232024		SHABIH UH RAHMAN KHAN VS MR. DEWAKER DEV AND ORS.	Sec 425	11/6/2024	court fee and welfare missed in vakaltanama	Soumya Dutta
120	24/05/2024	Company Petition IB (IBC)	710102045672024		INDUSIND BANK VS SUMEET JOHAR	Section 95(1)	11/6/2024	MIS Fidere Facilities Management Private Limited for master data missed	Rashi Gupta
121	23/05/2024	Company Petition IB (IBC)	710102045322024		RAJENDRA SINGH RATHORE VS CHETANYA BUILDCON PRIVATE LIMITED	IBC under Sec 7	11/6/2024	please fill in the portal MRS. RENU RATHORE this party IRP certificate , Form-B, Form-2, missed letter missed	HIMANSHU
122	23/05/2024	Company Petition IB (IBC)	710102044972024		METRO TYRES LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	affidavit address mismatch	Ashutosh
123	24/05/2024	Company Petition IB (IBC)	710102045602024		CHANDRADEEP CHANDRADEEP VS SSK TRADING PRIVATE LIMITED	Any other provision - Govt body	28/05/2024	case type wrong please choose main case not link counsel detail incomplete after index book marking missed according to the index with the pagination pagination missed in pdf	Chandradeep Chandradeep
124	24/05/2024	Company Petition IB (IBC)	710102045712024		INDUSIND BANK VS JAIDEEP SINGH JOHAR	Section 95(1)	11/6/2024	need to master data missed of MIS Fidere Facilities Management Private Limited from MCA site	Rashi Gupta

125	24/05/2024	Company Petition IB (IBC)	710102045582024		CANARA BANK VS VINAY GUPTA	Section 95(1)	4/6/2024	&quot;paginaton missed in book marking according to the index volume wise index missed need to sign on every page of application need to true copy sign n every page of annexure Pg-38 to 45 blur Pg-55,60,77,80,81,90,137,138,141,142,146,149,150 to 173,175,180,183,184,185,194,195 to 200 not clear date missed in vakalatnama ticket not allowed on content of vakalatnama &quot;	Saksham Mittal
126	24/05/2024	Company Petition (Companies Act)	710102045572024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	1/6/2024	case type wrong bookmarking numbering missed, OCR missing petition every page sign missed stk 7 missed	NITIN KANWAR
127	23/05/2024	Company Petition IB (IBC)	710102045262024		MANOJ AGGARWAL VS KARNATAKA BANK LIMITED	Section 94(1)	11/6/2024	Pg-40,41,119,120,123,130,135 not clear need to upload clear copy	Bharti Nawlani
128	25/05/2024	Company Petition IB (IBC)	710102046122024		VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	IBC under Sec 7	5/6/2024	volume-2 missed Form-B missed need to true copy sign on every page of annexure	PRAFUL JINDAL
129	23/05/2024	Company Petition IB (IBC)	710102045122024		ANAND TRANSPORT PRIVATE LIMITED VS GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	30/05/2024	book marking missed according to the index with the pagination sign missed after index need to sign on every pages Pg-31 to 41, 56,58 to 64,66,67,68,69,70,71,72,80 to 83,91,95,96,112,114,116,117 to 131,177 to 179 not clear date missed in vakalatnama	Guruprasath
130	23/05/2024	Company Petition IB (IBC)	710102045292024		VIMALA DEVI VS GLOBAL COAL AND MINING PRIVATE LIMITED	Section 94(1)	11/6/2024	need to fill all party in the portal from memo party	Bharti Nawlani
131	23/05/2024	Company Petition IB (IBC)	710102045222024		BIRLA ELECTRICALS LIMITED VS GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 10	11/6/2024	IRP certificate missed vakalatnama missed	NIRANJAN SADANAND
132	22/05/2024	Company Petition IB (IBC)	710102044892024		IPK EXPORTS PRIVATE LIMITED VS HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	KARMARKA Prerana Priyanshu

133	23/05/2024	Company Petition (Companies Act)	710102045242024		VINOD KUMAR VS VENETIAN DEVELOPERS & VENTURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	30/05/2024	bookmarking are mandatory ocr missing kindly remove application and file separately double numbering 122,124 page english translation missed 145,148-167,171-185,191,195-205,213-223,253,276-281,283-286,288,291,293-298,all hindi pages are english translation missed 3rs court fee missed in vakaltanama (2-3 volume very dim pages) Moa and Aoa missed and master data missed	Varun
134	22/05/2024	Company Petition IB (IBC)	710102044902024		SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	30/05/2024	book marking missed according to the index with the pagination Pg-46,56,64,78,82,83,84,96,100,106,108,115,118,119,122,130,132,147,151,155,164,165,166,169,179,184 not clear master data missed need to true copy sign on every page of annexure	MAREESH
135	24/05/2024	Company Petition IB (IBC)	710102045652024		CANARA BANK VS USHA GUPTA	Section 95(1)	4/6/2024	&amp;quot;paginaton missed in book marking according to the index volume wise index missed need to sign on every page of application need to true copy sign n every page of annexure Pg-38 to 45 blur Pg-55,60,77,80,81,90,137,138,141,142,146,149,150 to 173,175,180,183,184,185,194,195 to 200 not clear date missed in vakalatnama ticket not allowed on content of vakalatnama &amp;quot;	Saksham Mittal
136	24/05/2024	Company Petition (Companies Act)	710102045822024		GHANSHYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	4/6/2024	case type wrong contempt petition not add in main case	Anshul Gupta



137	19/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007472024		JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	6/6/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
138	20/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
139	20/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

140	20/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	31/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
141	22/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
142	25/01/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

143	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
144	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
145	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	27/05/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
146	25/05/2024	Company Petition (Companies Act)	710102046022024		KUNDAN GREEN ENERGY PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	12/6/2024	kindly change respondent name(come to registry in file issue)	AWNISH
147	25/05/2024	Company Petition IB (IBC)	710102046012024		ENGINE LEASE FINANCE B.V. VS SPICEJET LIMITED	IBC Under Sec 9	5/6/2024	need to sign on every page of application Pg-606 not clear vakalatnama missed	NAVAL KUMAR SHARMA

148	25/05/2024	Company Petition IB (IBC)	710102046112024		VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	IBC under Sec 7	5/6/2024	OCR missed please delete some pages before master index need to sign on every page of application need to true copy sign on every page of annexure Form-B missed	PRAFUL JINDAL
149	25/05/2024	Company Petition IB (IBC)	710102045972024		M/S RK ENTERPRISES THROUGH ITS PROPRIETOR MR. RAKESH KUMAR VS SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	need to sign on every page of application need to true copy sign on annexure every page of application Pg-52 to 55, 85 not clear	Dhananjaya Sud
150	24/05/2024	Company Petition IB (IBC)	710102045692024		CANARA BANK VS NIHARIKA GOEL	Section 95(1)	4/6/2024	pagination missed in book marking according to the index volume wise index missed need to sign on every page of application need to true copy sign n every page of annexure Pg-38 to 45 blur Pg-55,60,77,80,81,90,137,138,141,142,146,149,150 to 173,175,180,183,184,185,194,195 to 200 not clear date missed in vakalatnama ticket not allowed on content of vakalatnama	Saksham Mittal
151	28/05/2024	Company Petition IB (IBC)	710102046732024		MANMOHAN SINGH GULATI VS ALLAHABAD BANK (MERGED WITH INDIAN BANK)	Section 94(1)	5/6/2024	Pg-25,26,30,39 to 42 not clear need to sign on every page of application need to true copy sign on every page of annexure double pagination not allowed court fee and welfare missed in vakalatnama	SANGEETA BOHRA
152	28/05/2024	Company Petition IB (IBC)	710102046772024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS EMPEROR FOODEX LIMITED	IBC Under Sec 9	4/6/2024	wrong jurisdiction	Pradeep Kumar
153	27/05/2024	Company Petition IB (IBC)	710102046462024		CENTRAL BANK OF INDIA VS A S TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	5/6/2024	Pg-147,151,236 to 238,250 not clear date missed in vakalatnama Form B, IRP certificate missed	BINAY KUMAR MISHRA
154	28/05/2024	Company Appeal(Companies Act)	710102046692024		CENTRAL BANK OF INDIA VS A S TECHNOBUILD PRIVATE LIMITED	Sec 252 (3)	4/6/2024	income tax service missed and Moa Aoa not proper show or line issue	Vishal

155	29/05/2024	CA(A) Merger and Amalgamation(Companies Act)	710102046852024		CRYSTAL CITY DEVELOPERS PRIVATE LIMITED VS A S TECHNOBUILD PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2024	bookmarking are mandatory and pdf not proper uploaded	Anirudh Das
156	23/05/2024	Company Petition IB (IBC)	710102045302024		NUVO CHRYSOCAPITAL ADVISORS PRIVATE LIMITED VS A S TECHNOBUILD PRIVATE LIMITED	IBC Section 59	29/05/2024	The Registrar of Companies not fill in the portal Pg-44,45,81,82 not clear court fee @ 3 rs and welfare @ 25 rs missed please delete petition from Proof-of-Service	DEEPALI MITTAL
157	30/05/2024	Company Petition IB (IBC)	710102047332024		BANK OF INDIA LIMITED VS SH. SANDEEP GUPTA	Section 95(1)	11/6/2024	date missed in vakalatnama please do proper file	Ananya Kukreti
158	23/05/2024	Company Petition (Companies Act)	710102045312024		AVISHA YADAV VS DANAULI RETAIL HOLDINGS PRIVATE LIMITED	Sec. 97(1),Application under any other provisions	29/05/2024	file issue come to registry room no 103	SANDIP
159	30/05/2024	Company Petition IB (IBC)	710102047352024		CENTRAL BANK OF INDIA VS MRS. RADHIKA KANTIPADI	Section 95(1)	11/6/2024	Pg-62,64,65,66,75 not clear	Brijesh Kumar Tamber
160	30/05/2024	Company Petition IB (IBC)	710102047322024		BANK OF INDIA LIMITED VS SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	11/6/2024	&quot;date missed in vakalatnama please do proper file &quot;	Ananya Kukreti
161	29/05/2024	Company Petition IB (IBC)	710102047102024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS SUDARSHAN CONSOLIDATED LIMITED.	IBC Under Sec 9	5/6/2024	jurisdiction wrong	Pradeep Kumar
162	29/05/2024	Company Petition IB (IBC)	710102047062024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS KAISER INDUSTRIES LTD	IBC Under Sec 9	5/6/2024	pagination missed in book marking according to the index OCR missed need to sign on every page of application need to to true copy sign on annexure every page of application. Pg-115,116 not clear court fee and welfare missed	Pradeep Kumar
163	29/05/2024	Company Petition IB (IBC)	710102047082024		CENTRAL BANK OF INDIA VS DIAMOND HUT INDIA PRIVATE LIMITED	IBC under Sec 7	5/6/2024	Pg-203 to 217,285,461,463,465 not clear Form B, IRP certificate missed Pg-366 cut double pagination not clear	BINAY KUMAR MISHRA

164	30/05/2024	Company Petition IB (IBC)	710102047452024		PRITHIPAL SINGH GULATI VS ICICI BANK LTD	Section 94(1)	11/6/2024	&quot;book marking missed with the pagination according to the index sign missed after index OCR missed need to sign on every page of application Pg-26 to 36,44 to 46,52, need to true copy sign on every page of annexure court fee and welafre missed in vakalatnama &quot;	SANGEETA BOHRA
165	30/05/2024	Company Petition IB (IBC)	710102047362024		CENTRAL BANK OF INDIA VS MR. K. GNYANDEEP KANTIPADI	Section 95(1)	11/6/2024	welfare missed @ 25 rs Pg-62,64,65,66,75 not clear	Brijesh Kumar Tamber
166	30/05/2024	Company Petition IB (IBC)	710102047372024		CENTRAL BANK OF INDIA VS HANUNG FURNISHINGS PRIVATE LIMITED	IBC under Sec 7	11/6/2024	Pg-47 to 55,60,338,340,345,347,349,351,373,374 not clear BR missed IRP,Form-B missed	BINAY KUMAR MISHRA
167	30/05/2024	Company Petition IB (IBC)	710102047472024		MRS RAJPREET KAUR GULATI VS ICICI BANK LTD.	Section 94(1)	11/6/2024	book marking missed with the pagination according to the index sign missed after index OCR missed need to sign on every page of application Pg-26 to 36,44 to 46,52, need to true copy sign on every page of annexure court fee and welafre missed in vakalatnama	SANGEETA BOHRA
168	30/05/2024	Intervention Petition (IBC)	710102047292024		TEKRAM YADAV VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	31/05/2024	memo of parties mismatch according your online portal. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. proof of service missing. notary missing in affidavit.	Akshit
169	31/05/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102047832024		COSMIC SOFTECH PRIVATE LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sub-section (I) of section 230	10/6/2024	list of date missed pdf not proper uploaded	Vishal
170	2/6/2024	Company Petition IB (IBC)	710102048252024		THE CANARA BANK LIMITED VS SUSHIL KUMAR JINDAL	Section 95(1)	11/6/2024	&quot;Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear please checl all files &quot;	Harshit Gupta
171	2/6/2024	Company Petition IB (IBC)	710102048262024		THE CANARA BANK LIMITED VS PINKI GARG	Section 95(1)	11/6/2024	&quot;Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear please checl all files &quot;	Harshit Gupta

172	31/05/2024	Company Petition IB (IBC)	710102047632024		BDO INDIA LIMITED LIABILITY PARTNERSHIP VS EPTISA INDIA PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg-151 to 213 missed incomplete file	Eshna Kumar
173	31/05/2024	Company Petition (Companies Act)	710102047652024		CANARA BANK VS ASHOK TIWARI AND ORS	Sec. 130(1),Any other provision - Govt body	12/6/2024	pdf not clear	SRI & ASSOCIATES
174	1/6/2024	Company Petition IB (IBC)	710102048002024		CANARA BANK VS NIRETALVA	Section 95(1)	7/6/2024	&quot;book marking missed with the pagination according to the index double pagination not allowed need to true copy sign on every page of annexure Pg-101,102,107,115,116,117,118,119 not clear curt fee @ 1 rs &quot;	Saurabh Kushawaha
175	31/05/2024	Company Petition IB (IBC)	710102047722024		SHANNON ENGINE SUPPORT LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	10/6/2024	check OCR missed pages - 1 to 54, 343 to 357	Dr. Abhimanyu
176	2/6/2024	Company Petition IB (IBC)	710102048232024		THE CANARA BANK LIMITED VS GEETA DEVI GARG	Section 95(1)	10/6/2024	&quot;Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear please check all files &quot;	Harshit Gupta
177	1/6/2024	CA(A) Merger and Amalgamation(Companies Act)	710102048082024		ZAZZIE PROPERTIES AND FINLEASE PRIVATE LIMITED VS GEETA DEVI GARG	Sec. 230-232, Sec 234	11/6/2024	ocr missed	Mohit Agrawal
178	2/6/2024	Company Petition IB (IBC)	710102048212024		THE CANARA BANK LIMITED VS MANOJ KUMAR	Section 95(1)	11/6/2024	&quot;Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear please check all files &quot;	Harshit Gupta
179	2/6/2024	Company Petition IB (IBC)	710102048242024		THE CANARA BANK LIMITED VS GOPI RAM AGGARWAL	Section 95(1)	11/6/2024	Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear	Harshit Gupta
180	1/6/2024	Company Petition IB (IBC)	710102048032024		CANARA BANK VS NIKHILALVA	Section 95(1)	11/6/2024	book marking missed with the pagination according to the index double pagination not allowed need to true copy sign on every page of annexure Pg-101,102,107,115,116,117,118,119 not clear curt fee @ 1 rs	Saurabh Kushawaha
181	3/6/2024	Company Petition (Companies Act)	710102048452024		HONEY SINGH VS ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/6/2024	volume 3 book marking numbering wrong	Ashutosh
182	3/6/2024	Company Petition IB (IBC)	710102048332024		GANGA LIFESCIENCES PRIVATE LIMITED VS BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	IBC Under Sec 9	10/6/2024	Pg-169 to 186,214,220,222,224 not clear	MOHIT NANDWANI

183	2/6/2024	Company Petition IB (IBC)	710102048222024		THE CANARA BANK LIMITED VS PRAVEEN KUMAR GARG	Section 95(1)	10/6/2024	Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear please checl all files	Harshit Gupta
184	3/6/2024	Company Petition IB (IBC)	710102048512024		WINSTROL PETRO CHEMICALS PVT LTD VS WOODHILL INFRASTRUCTURE LIMITED.	IBC Under Sec 9	10/6/2024	please fill this Sh. Vivek Bhati in the portal Pg-77 to 80,92,123,124 not clear	RAJESH RAI
185	1/6/2024	Company Petition IB (IBC)	710102047892024		CENTRAL BANK OF INDIA VS ASHTAVINAAYAK JEWELLER PRIVATE LIMITED	IBC under Sec 7	10/6/2024	Pg-34,44,197 to 199 not clear BR missed IRP,Form-B	BINAY KUMAR MISHRA
186	2/6/2024	Company Petition IB (IBC)	710102048202024		THE CANARA BANK LIMITED VS PAWAN KUMAR GARG	Section 95(1)	11/6/2024	&amp;quot;Pg-45 to 50,53,54,56,59,60,89 to 92,98,103,104,105 to 118 not clear please checl all files &amp;quot;	Harshit Gupta
187	1/6/2024	Company Petition IB (IBC)	710102047952024		CENTRAL BANK OF INDIA VS SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	11/6/2024	Pg-73,80 to 94,216 to 251 not clear	BINAY KUMAR MISHRA
188	1/6/2024	Company Petition IB (IBC)	710102047912024		MOGLI LABS (INDIA) PRIVATE LIMITED VS JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg-104 to 116\\ not clear	VINOD KUMAR
189	25/02/2023	Company Petition (Companies Act)	710102019302023		REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	12/6/2024	bookmarking numbering missed	Sonika Bharati
190	4/6/2024	Company Petition IB (IBC)	710102048772024		CANARA BANK VS HARMEEN KAUR	Section 95(1)	13/06/2024	pagination missed in book marking OCR missed Pg-41,42 not clear vakalanatama date missed	Saurabh Kushawaha
191	4/6/2024	Company Petition IB (IBC)	710102048862024		A.M.A. IMPEX VS EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	pagination missed in bookmarking according to the index list of date breif synopsis missed need to sign on every page of application vakalatnama missed notice missed	Salil Arora
192	4/6/2024	Company Petition IB (IBC)	710102049012024		YES BANK LIMITED VS PRIYANKA MALHOTRA	Section 95(1)	11/6/2024	Pg-216,217,218,290 to 295,297,303 nt clear Pg-371 to 380 missed Nipman Fasteners Industies Pvt Ltd master data missed wrong pagination in pdf	Mukund P Unny
193	5/6/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102049072024		ARTLINE VINIMAY PVT LTD VS PRIYANKA MALHOTRA	Sec. 230-232 - Second Motion	11/6/2024	OCR missing power of attorney stamp paper missed in 50rs	Maroti
194	4/6/2024	Company Petition IB (IBC)	710102048962024		CENTRAL BANK OF INDIA VS SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	12/6/2024	Pg-331 to 335,338 to 344,366 to 372 not clear iRp certificate missed Form B missed	BINAY KUMAR MISHRA



195	5/6/2024	Company Petition IB (IBC)	710102049342024		FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec 9	10/6/2024	book marking missed with pagination according to the index Pg-30 to 51,69,84 not clear	SRI & ASSOCIATES
196	4/6/2024	Company Petition IB (IBC)	710102048792024		CENTRAL BANK OF INDIA VS C K SOFTWARE PRIVATE LIMITED	IBC under Sec 7	13/06/2024	book marking pagination wrong not according to the index Pg-346,350,352,374,375,377,378 not clear Form-B,IRP certificate missed	BINAY KUMAR MISHRA
197	21/05/2024	Company Petition IB (IBC)	710102044562024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS CANTERBURY REAL TECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
198	4/6/2024	Company Petition IB (IBC)	710102048852024		MONSOON ACCESSORIZE INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	13/06/2024	need to stamp paper minimum for 5 rs for Power of Attorney	Mansij
199	5/6/2024	Transfer Petition (IBC)	710102049212024		RAMANPREET KAUR VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	7/6/2024	case type wrong memo party, list of date, brief synopsis missed vakalatnama missed	AYUSH PURI
200	4/6/2024	Transfer Petition (IBC)	710102048922024		PRINCE IT SOLUTIONS PRIVATE LIMITED VS FMIT SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	case type wrong please choose Company Petition IB (IBC) need to sign on every page of application Pg-59,66,67,68,69,70,71,72,111,123 to 126, not clear ticket not allowed on content of vakalatnama please attached order	Abhinav S. Raghuvanshi
201	4/6/2024	Company Petition IB (IBC)	710102048872024		CANARA BANK VS SIMARPRIT SINGH	Section 95(1)	13/06/2024	pagination missed in book marking according to the index Pg-39,41,44,51 not clear date missed in vakalatnama court fee missed @ 1 rs	Saurabh Kushawaha
202	4/6/2024	Company Petition (Companies Act)	710102048972024		KUNJ BIHARI GOYAL VS SAVITRI REMEDIES PRIVATE LIMITED	Sec. 98(1)	7/6/2024	OCR missing 115,138 page are blur	AWNISH
203	5/6/2024	Company Appeal(Companies Act)	710102049202024		KUNJ BIHARI GOYAL VS SAVITRI REMEDIES PRIVATE LIMITED	Sec 252 (1) - By Government Body	10/6/2024	25RS WELFARE MISSED	Shlokchandra

204	4/6/2024	Company Petition (Companies Act)	710102048752024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	10/6/2024	bookmarking are mandatory OCR missing affidavit address incomplete nclt form 12 missed and board resolution or power of attorney with 50rs stamp paper missed and all pdf are blur kindly proper uploaded	Sheetal
205	4/6/2024	Company Petition (Companies Act)	710102048882024		ALOK SINGH MAHOR VS LOREM IPSUM SOFTARE PRIVATE LIMITED AND ORS	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	13/06/2024	(186-205,266-274,293,300,337-344,350-638,765-768 page not clear	Ajay Brahme
206	4/6/2024	Company Petition IB (IBC)	710102048682024		CENTRAL BANK OF INDIA VS PRANEET SOFTECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	&quot;book markin pagination wrong not acording to the index Pg-346,350,352,374,375,377,378 not clear Form-B,IRP certificate missed&quot;	BINAY KUMAR MISHRA
207	4/6/2024	Contempt Petition(Companies Act)	710102048812024		SANJEEV KHEMKA VS KCL LIMITED	Sec 425	13/06/2024	case type wrong	Eshna Kumar
208	7/6/2024	Intervention Petition (IBC)	710102049752024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS KCL LIMITED	Sec 60(5)	12/6/2024	case type wrong section wrong please fill Mis Seriatim Enterprises LLP,Mis Universal Buildwell Private Limited in the portal volume wise index missed need to sign on every page of reoprt need to true copy sign on every page of annexure Pg-56,58,60,75,77,79,103,105,107,122,124,126,308,310,325,327,329,344,346,348,354 in hindi Pg-339,340 not clear	Rashmi
209	7/6/2024	Intervention Petition (IBC)	710102049772024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS KCL LIMITED	Sec 60(5)	12/6/2024	please do propelry file	Rashmi
210	7/6/2024	Contempt Petition (IBC)	710102049742024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS KCL LIMITED	Sec 60(5)	12/6/2024	case type wrong section wrong Mrs. Aneeta Gupta,Mr. Atul Kumar Kansal fil in the portal	Rashmi

211	6/6/2024	Company Petition IB (IBC)	710102049612024		IFCI LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	13/06/2024	book markin pagination wrong not according to the index, need to sign on every adv after index please merge in single pdf Pg-145,146,148,149,150,193,194,198,200,208 not clear court fee and welfare missed in vakalatnama	Niraj Kumar
212	6/6/2024	Company Petition IB (IBC)	710102049452024		CENTRAL BANK OF INDIA VS HANUNG PROCESSORS PRIVATE LIMITED	IBC under Sec 7	13/06/2024	&quot;book markin pagination wrong not according to the index Pg-346,350,352,374,375,377,378 not clear Form-B,IRP certificate missed&quot;	BINAY KUMAR MISHRA
213	10/4/2024	Company Petition IB (IBC)	710102030042024		CREATIVE CAPITAL SERVICES LIMITED VS FUTURISTICS GARMENTS PRIVATE LIMITED	IBC under Sec 7	10/6/2024	Book marking missed according to the index with the pagination OCR missed Pagination missed in index sign missed after index pagination missed in pdf volume wise index missed	Nakul
214	6/6/2024	Intervention Petition(Companies Act)	710102049622024		JAIN FLORICULTURE LTD VS ARIES TRAVELS PRIVATE LIMITED & ORS	Rule 11 of NCLT	11/6/2024	wrong section wrong case type	NAKUL MOHTA
215	6/6/2024	Company Petition IB (IBC)	710102049562024		CANARA BANK VS RITU SINGH	Section 95(1)	13/06/2024	&quot;book marking missed with the pagination according to the index need to sign on every page off application OCR missed Pg-22 to 28 not clear &quot; master data missed on both file 0710102/04958/2024	SACHIT KUMAR SAHIJPAL
216	6/6/2024	Company Petition IB (IBC)	710102049582024		CANARA BANK VS YOGENDRA SINGH	Section 95(1)	13/06/2024	book marking missed with the pagination according to the index need to sign on every page off application OCR missed Pg-22 to 28 not clear	SACHIT KUMAR SAHIJPAL
217	6/6/2024	Company Petition IB (IBC)	710102049442024		CENTRAL BANK OF INDIA VS ABHINAV INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	13/06/2024	Pg-330,331,333 not clear book markin pagination wrong not according to the index.	BINAY KUMAR MISHRA
218	6/6/2024	Company Petition IB (IBC)	710102049532024		UCO BANK VS SH. AJAY GOEL	Section 95(1)	13/06/2024	Pg-64,12 not clear welfare missed @ 25 rs in vakalatnama	Brijesh Kumar Tamber

219	6/6/2024	Intervention Petition (IBC)	710102049722024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS SH. AJAY GOEL	Sec 60(5)	12/6/2024	case type wrong please fill all party in the portal from Mrs. Aneeta Gupta in Petitioner name Mr. Atul Kumar Kansal in Respondent name need to sign on every page of reoprt	Rashmi
220	7/6/2024	Intervention Petition (IBC)	710102049782024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS SH. AJAY GOEL	Sec 60(5)	12/6/2024	please do propelry file	Rashmi
221	6/6/2024	Company Petition (Companies Act)	710102049572024		FARHA KHAN VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Sec. 59	13/06/2024	all application kindly remove and file separately section mismatch in online portal and pdf MOA and AOA not clear 253,287,292-293 page not clear some annexure pages sign and true copy missed	Nikhil Beniwal
222	7/6/2024	Company Petition IB (IBC)	710102049872024		UCO BANK VS SH. RAJ KUMAR	Section 95(1)	13/06/2024	Pg-57 not clear	Brijesh Kumar Tamber
223	7/6/2024	Company Petition IB (IBC)	710102049882024		UCO BANK VS SH. RAMESH KUMAR PANDEY	Section 95(1)	13/06/2024	Pg-60,61 not clear welfare missed @ 25 rs in vakalatnama	Brijesh Kumar Tamber
224	6/6/2024	Company Petition (Companies Act)	710102049472024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS SH. RAMESH KUMAR PANDEY	Sec. 271-273	13/06/2024	bookmarking numbering missed	Palak Bhavsar
225	7/6/2024	Company Petition IB (IBC)	710102049902024		M/S. VANDANAS INC. THROUGH ITS SOLE PROPRIETOR MR. RAJIV GOYAL VS MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	13/06/2024	service missed book marking missed with the pagination according to the index OCR missed	HIMANSHU
226	7/6/2024	Company Petition IB (IBC)	710102049892024		UCO BANK VS SMT NISHU GOEL	Section 95(1)	13/06/2024	Pg-59,60 not clear welfare missed @ 25 rs in vakalatnama	Brijesh Kumar Tamber
227	7/6/2024	Company Petition IB (IBC)	710102049842024		ABHILAV GUPTA VS SMT NISHU GOEL	Section 94(1)	13/06/2024	Pg-49,50 not clear court fee missed @ 3 rs book marking missed with the pagination according to the index	Deepak Sharma
228	7/6/2024	Company Petition IB (IBC)	710102049862024		ABHISHEK GUPTA VS SMT NISHU GOEL	Section 94(1)	13/06/2024	book marking missed with the pagination according to the index court fee missed @ 3 rs	Deepak Sharma
229	8/6/2024	Company Petition IB (IBC)	710102050502024		MK JIAN VS KRRISH REALTECH PVT LTD	IBC under Sec 7	11/6/2024	Pg-28,30,35,37 in hindi Pg-84,99,122,124,159,160,176,180 to 185,187,192,196 to 207,209,217 not clear master data missed	Carina Arora
230	7/6/2024	Contempt Petition (IBC)	710102050072024		JATALIA FINANCE COMPANY LIMITED VS ADONIA SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/6/2024	list of date evenst and breif synopsis missed vakalatnama missed	Pradeep Kumar

231	7/6/2024	Company Petition IB (IBC)	710102050222024		INDIABULLS HOUSING FINANCE LIMITED VS SANGITA ARORA	Section 95(1)	13/06/2024	Pg-120,121,122 not clear	Sumesh
232	6/6/2024	Company Petition IB (IBC)	710102049512024		JAI SHANKAR SRIVASTAVA VS SANGITA ARORA	Section 94(1)	13/06/2024	book markin pagination wrong not according to the index OCR missed need to service to all three party mention on pg no 17, need to true copy sign on every page of annexure Pg-230,231 not clear ticket not allowed content of vakalatnama	vijay
233	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	31/05/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing as per index with page nos ocr missing order missing service missing contact to registry	Shivam
234	16/03/2024	Interlocutory Application (I.B.C)	710102023272024	COMPANY PETITION IB (IBC)/194(ND)2021	MOHAMMAD NAUSHAD ANSARI VS AJNARA INDIA LIMITED	Sec 60(5)	21/05/2024	case type wrong select intervention missing brief synopsis date of events contact to registry	VIPIN TIWARI
235	16/03/2024	Interlocutory Application (I.B.C)	710102023162024	COMPANY PETITION IB (IBC)/796(ND)2022	THE ADDITIONAL DIRECTOR GENERAL VS LAGROWTH ASSOCIATES PRIVATE LIMITED EARLIER KNOWN AS MONTAGE SALES PRIVATE LIMITED	Application under any other provisions- IBC	12/6/2024	main case not link case type wrong reminder 6	Anurag
236	20/03/2024	Restoration Application (IBC)	710102024492024	COMPANY PETITION IB (IBC)/2611(ND)2019	VISHAL KUMAR CHADHA VS M/S GEM INTERNATIONAL	Sec 60(5)	30/05/2024	section wrong as per pdf added all applicant respondent in online portal as per mop contact to registry	Ambareen
237	23/03/2024	Interlocutory Application (I.B.C)	710102025542024	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS M/S GEM INTERNATIONAL	Sec 60(5)	12/6/2024	all respondent fill in online portal as per mop	Shashwat Parihar
238	3/4/2024	Interlocutory Application (I.B.C)	710102028032024	COMPANY PETITION IB (IBC)/1106(ND)2018	ASSISTANT PF COMMISSIONER-EPFO DELHI-EAST VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	30/05/2024	OCR Missing	SHIVANATH MAHANTA
239	18/04/2024	Interlocutory Application (I.B.C)	710102033902024	COMPANY PETITION IB (IBC)/1185(ND)2019	VINAY GUPTA ERSTWHILE DIRECTOR VS OSWAL MINERALS LIMITED	Sec 60(5)	20/05/2024	recall order missing applicant respondent fill	Prakash Legal Advisers
240	22/04/2024	Interlocutory Application (I.B.C)	710102034832024	COMPANY PETITION IB (IBC)/395(ND)2022	KARAN A CHANANA VS CANARA BANK THROUGH RP	Rule 11 of NCLT, 2016	28/05/2024	applicant respondent fill online as per mop contact to registry	Simarpal Singh Sawhney

241	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS CANARA BANK THROUGH RP	Application under any other provisions- IBC	22/05/2024	fill all details in online portal. section wrong. counsel sign missing in index. memo of parties or prayer affidavit missing. need every page sign and true copy in pdf. both application file separately pagination missing on index or pdf contact to registry	Dhananjaya Sud
242	24/04/2024	Interlocutory Application (I.B.C)	710102035652024	COMPANY PETITION IB (IBC)/296(PB)2023	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	4/6/2024	remove double pagination. page nos 166 to 172, 412 to 421, 438 to 448, 450, 612 to 620, 626 to 631 and 656 not clear pages 496 to 500 or 649 to 651 cut pages	Dhananjaya Sud
243	26/04/2024	Interlocutory Application (I.B.C)	710102036382024	COMPANY PETITION IB (IBC)/22(PB)2018	ANURAG PANDEY VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	12/6/2024	applicant all details fill online portal bookmarking as per index with page nos	Mishal Vij
244	1/5/2024	Interlocutory Application (I.B.C)	710102037692024	COMPANY PETITION IB (IBC)/62(ND)2024	SHAILENDRA KUMAR SINGH & ORS VS MORPHEUS PRODEVELOPERS PRIVATE LIMITED	Sec 49(2)	28/05/2024	applicant respondent detail fill online as per memo of parties	YOGESH
245	4/5/2024	Interlocutory Application (I.B.C)	710102038992024	COMPANY PETITION IB (IBC)/421(ND)2019	VIJENDER SHARMA VS JAGDISH RAJ MAHAJAN	Sec 60(5)	10/6/2024	pagination incomplete on pdf page no. 46,49, 57 to 61,63 to 67 are not clear.	VIJENDER SHARMA
246	3/5/2024	Interlocutory Application (I.B.C)	710102038602024	COMPANY PETITION IB (IBC)/1525(ND)2019	THE ASSISTANT COMMISSIONER VS MR. ROHIT SEHGAL	Sec 60(5)	5/6/2024	DD NOT SUBMITTED	ADIT KHORANA
247	1/5/2024	Interlocutory Application (I.B.C)	710102037622024	COMPANY PETITION IB (IBC)/178(ND)2023	BANK OF MAHARASHTRA VS PREM SINGHEE	Application under any other provisions- IBC	28/05/2024	page no. 51 to 62 are not clear. delete previous document	Anil Kumar Mittal
248	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS PREM SINGHEE	Sec 60(5)	12/6/2024	page no. 69,68,70are cut.	Pridhi Singla
249	9/5/2024	Interlocutory Application (I.B.C)	710102040892024	COMPANY PETITION IB (IBC)/3(ND)2020	R.V RAIL PRODUCTS PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL OF AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	Sec 60(5)	20/05/2024	page no. 94 to 100,107 are not clear. bookmarking as per index with page nos OCR missing.	Utsav
250	22/04/2024	Company Appeal (IBC)	710102035052024	COMPANY PETITION IB (IBC)/144(PB)2017	ASSISTANT COMMISSIONER OF CUSTOMS (LEGAL) VS ANIL KOHLI	Sec 42,Any other provision - Govt body	27/05/2024	need to separately both file Pg-153,154 not clear date missed in vakalatnama please contact to registry room no 711 regarding your file	AAKARSH SRIVASTAV A

251	10/5/2024	Miscellaneous Application(Companies Act)	710102041322024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	DEEPA BHARGAV VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties delete previous document additional documents filed in separately.	Dhananjay
252	10/5/2024	Miscellaneous Application(Companies Act)	710102041232024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	ARRRNAV MUNJAL VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	22/05/2024	case type wrong. fill all details in online portal. memo of parties missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. delete previous document	Dhananjay
253	2/5/2024	Interlocutory Application (I.B.C)	710102038202024	COMPANY PETITION IB (IBC)/168(ND)2023	AS AIR SYSTEMS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/05/2024	contact to registry	Rishi Sehgal
254	10/5/2024	Miscellaneous Application(Companies Act)	710102041272024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	MOHIT RATNA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	12/6/2024	case type wrong applicant respondent fill online as per memo of parties additional documents separately filed. delete previous document contact to registry	Dhananjay
255	10/5/2024	Miscellaneous Application(Companies Act)	710102041222024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	AMIT BHASIN VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties. true copy missing in annexure	Dhananjay
256	10/5/2024	Interlocutory Application (I.B.C)	710102041312024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	22/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
257	10/2/2024	Interlocutory Application (I.B.C)	710102013502024	COMPANY PETITION IB (IBC)/739(PB)2022	CHANCHALDUA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	22/05/2024	name mention online portal or IA Portal contact to registry	CHANCHAL

258	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	31/05/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory service missing Many Times Reminder contact to registry	ABHISHEK
259	14/05/2024	Interlocutory Application (I.B.C)	710102042012024	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR VS AMANDEEP SINGH SRAN	Sec 60(5)	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	RAKESH KUMAR
260	13/05/2024	Company Application(Companies Act)	710102041942024	COMPANY PETITION IB (IBC)/667(ND)2019	YKM HOLDINGS PVT LTD VS AMANDEEP SINGH SRAN	Application under any other provisions	12/6/2024	main case missing in online portal. vakalatnama compulsory. contact to registry Many time reminder	HARKESH
261	14/05/2024	Company Application(Companies Act)	710102042182024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS NIHAAL AZIZ	Section 447	13/06/2024	applicant respondent fill online as per mop Vakalatnama compulsory contact to registry. many time reminder	Azka Ahmed
262	14/05/2024	Interlocutory Application (I.B.C)	710102042082024	COMPANY PETITION IB (IBC)/375(PB)2018	BALDEV KUMAR B VARMA VS SATYA PRAKASH GUPTA	Sec 60(5)	20/05/2024	fill all details in online portal. memo of parties missing. applicant sign missing in prayer. need every page sign in application. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	SAMANT
263	14/05/2024	Interlocutory Application (I.B.C)	710102042362024	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	30/05/2024	applicant respondent detail fill online as per memo of parties missing.	GARGI SHARMA
264	15/05/2024	Interlocutory Application (I.B.C)	710102042602024	COMPANY PETITION IB (IBC)/1138(ND)2018	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Sec 60(5)	20/05/2024	counsel details missing in memo of parties and prayer. bookmarking compulsory with page numbering. OCR missing.	SHWETA
265	13/05/2024	Interlocutory Application (I.B.C)	710102041812024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS JITENDER KUMAR YADAV	Sec 66(1)	10/6/2024	fill all details in online portal.	Deepanshu Badiwal
266	15/05/2024	Company Appeal (IBC)	710102042622024	COMPANY PETITION IB (IBC)/190(PB)2017	REGIONAL PF COMMISSIONER DELHI VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	10/6/2024	case type wrong. need every page sign in application. page no. 55,56,70 to 77 are not clear. OCR missing. contact to registry	SHIVANATH MAHANTA



267	17/05/2024	Interlocutory Application (I.B.C)	710102043352024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS ERA INFRA ENGINEERING LIMITED	Application under any other provisions- IBC	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
268	16/05/2024	Interlocutory Application (I.B.C)	710102042972024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/05/2024	memo of parties missing. 1Rs court fee short in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	SHAILI GUPTA
269	17/05/2024	Company Application(Companies Act)	710102043472024	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 252 (1) - By Government Body	20/05/2024	wrong filling. filed additional documents.	Amrita Singh
270	17/05/2024	Company Application(Companies Act)	710102043462024	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS SECURITIES AND EXCHANGE BOARD OF INDIA NORTHERN REGIONAL OFFICE	Any other provision - Govt body	20/05/2024	wrong filling.	Amrita Singh
271	18/05/2024	Interlocutory Application (I.B.C)	710102043722024	COMPANY PETITION IB (IBC)/35(ND)2017	KULDEEP SAINI VS SRIRAM PARKAT	Sec 42	22/05/2024	contact to registry regarding your file	N A SEBASTIAN
272	17/05/2024	Interlocutory Application (I.B.C)	710102043362024	COMPANY PETITION IB (IBC)/2688(ND)2019	ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX DIVISION-D BHIWADI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH RESOLUTION PROFESSIONAL SH. BRIJESH SINGH BHADAURIYA	Sec 60(5)	22/05/2024	pdf not clear.	Arjun Jain
273	18/05/2024	Interlocutory Application (I.B.C)	710102043812024	COMPANY PETITION IB (IBC)/477(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	21/05/2024	memo of parties missing. pagination wrong.. counsel sign missing in index and prayer. applicant sign missing in prayer. vakalatnama compulsory. bookmarking compulsory with page numbering. need every page sign in application. file incomplete.	Niraj Chamyal
274	17/05/2024	Interlocutory Application (I.B.C)	710102043372024	COMPANY PETITION IB (IBC)/472(ND)2023	ASSISTANT COMMISSIONER CENTRAL GST DIVISION ROORKEE VS LD. IRP FOR MIS U.P. BONE MILLS PRIVATE LIMITED	Sec 60(5)	5/6/2024	DD NOT SUBMITTED	Arjun Jain
275	17/05/2024	Interlocutory Application (I.B.C)	710102043502024	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Any other provision - Govt body	20/05/2024	wrong filling. filed in additional documents.	GAUTAM

276	20/05/2024	Interlocutory Application (I.B.C)	710102044192024	COMPANY PETITION IB (IBC)/1700(ND)2018	M/S INTERNATIONAL GREEN TECH VS SHALU KHANNA	Sec 60(5)	22/05/2024	fill all details in online portal. page no. 45 to 49,64,65,79 to 81 are not clear. vakalantnama not clear. mention bookmarking according your index with page numbering. OCR missing.	Mayank Wadhwa
277	21/05/2024	Interlocutory Application (I.B.C)	710102044302024	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS SARE GURUGRAM PVT LTD	Sec 60(5)	5/6/2024	all applicant fill online portal	SURENDER
278	20/05/2024	Interlocutory Application (I.B.C)	710102044132024	COMPANY PETITION IB (IBC)/490(PB)2021	CHANCHAL DUA RP VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	29/05/2024	bookmarking as per index with page nos fill all details in online portal	CHANCHAL
279	20/05/2024	Interlocutory Application (I.B.C)	710102044122024	COMPANY PETITION IB (IBC)/489(PB)2021	CHANCHAL DUA RP VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	29/05/2024	bookmarking as per index with page nos	CHANCHAL
280	22/05/2024	Interlocutory Application (I.B.C)	710102044672024	COMPANY PETITION IB (IBC)/401(ND)2017	SUKHJIT SINGH KHERA VS ALPHA CORP DEVELOPMENT PVT. LTD AND ORS	Sec 60(5)	29/05/2024	page no. 24 to 43 are not clear. re scan clear or attach type copy page no. 51,52 mention English type copy in pdf. need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing. section not mention in index.	DHRUV GUPTA
281	21/05/2024	Interlocutory Application (I.B.C)	710102044432024	COMPANY PETITION IB (IBC)/139(ND)2021	VIKAS GARG VS ALPHA CORP DEVELOPMENT PVT. LTD AND ORS	Application under any other provisions- IBC	22/05/2024	bookmarking as per index with page nos	Vikas Garg
282	22/05/2024	Interlocutory Application (I.B.C)	710102044772024	COMPANY PETITION IB (IBC)/448(PB)2017	GURCHARAN SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	29/05/2024	annexure 1 or 4, 5 not clear rescan or attach type copy pagination wrong contact to registry	Firoz Khan
283	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	7/6/2024	memo of parties missing. need every page sign and true copy in annexure.	Kunal Malik
284	22/05/2024	Interlocutory Application (I.B.C)	710102044782024	COMPANY PETITION IB (IBC)/448(PB)2017	BALBIR KAUR VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	24/05/2024	case type wrong all petitioner and respondent detail fill online as per mop contact to registry	Firoz Khan
285	23/05/2024	Company Application (Companies Act)	710102045382024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	MARAS PROPERTIES PRIVATE LIMITED VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec 425	7/6/2024	memo of parties mismatch according your online portal.	Nistha Gupta
286	23/05/2024	Interlocutory Application (I.B.C)	710102045092024	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS MR. ATUL MITTAL	Sec 60(5)	27/05/2024		Sourav Roy

287	24/05/2024	Interlocutory Application (I.B.C)	710102045542024	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS FUTUREWORLD GREENHOMES PRIVATE LIMITED	Application under any other provisions- IBC	28/05/2024	vakalatnama compulsory.	GUNJAN MITTAL
288	24/05/2024	Interlocutory Application (I.B.C)	710102045682024	COMPANY PETITION IB (IBC)/796(ND)2022	SONIYA GUPTA VS LAGROWTH ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	5/6/2024	contact to registry regarding mop	SONIYA GUPTA
289	24/05/2024	Interlocutory Application (I.B.C)	710102045762024	COMPANY PETITION IB (IBC)/796(ND)2022	RAKESH KUMAR JINDAL VS VIREN SATRA	Sec 60(5)	12/6/2024	fill all details in online portal. main case missing online portal nit link added all respondent in online portal. case type wrong. section wrong. bookmarking as per index with page nos wrong jurisdiction C.P.(IB) NO. 4479/MB/2019 contact to registry	PINKI
290	25/05/2024	Interlocutory Application (I.B.C)	710102046102024	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	12/6/2024	respondent details fill online portal as per mop	Vishisht
291	28/05/2024	Company Application (Companies Act)	710102046702024	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS INDEBO TRAVELS PRIVATE LIMITED	Rule 11 of NCLT	29/05/2024	memo of parties missing. vakalatnama compulsory.	Siddharth
292	27/05/2024	Restoration Application (Companies Act)	710102046382024	COMPANY PETITION (COMPANIES ACT)/23(ND)2017	MR. MALIRAM BILWAL VS M/S HSB AGRO INDUSTRIES PVT. LTD.	Rule 11 of NCLT	29/05/2024	memo of parties missing. NCLT order missing. page no. 12 to 19 mention English type copy in pdf. vakalatnama compulsory. contact to registry.	ASHISH DHOUNDIYAL
293	28/05/2024	Interlocutory Application (I.B.C)	710102046832024	COMPANY PETITION IB (IBC)/508(ND)2021	SNG TRADING COMPANY PRIVATE LIMITED VS AXIS TRUSTEESHIP PVT. LTD.	Sec 60(5)	1/6/2024	vakalatnama compulsory.	Zain Ahmed Khan
294	30/05/2024	Interlocutory Application (I.B.C)	710102047222024	COMPANY PETITION IB (IBC)/141(ND)2024	ANUP KUMAR VS RACHANA	Application under any other provisions- IBC	3/6/2024	pagination missing in index. counsel sign missing in index or memo of parties. page no. 29,30 to 42,49 to 66 are not clear. remove double pagination. vakalatnama not clear. mention bookmarking according your index with page numbering. OCR missing.	Ishaan Mukherjee

295	30/05/2024	Interlocutory Application (I.B.C)	710102047262024	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS MR. SURINDER KUMAR BATRA	19(2)	4/6/2024	page no. 192 to 194 page missing. Hindi page mention English type copy in pdf. bookmarking compulsory with page numbering. OCR missing.	Shivam
296	30/05/2024	Interlocutory Application (I.B.C)	710102047212024	COMPANY PETITION IB (IBC)/901(ND)2020	ARUN KUMAR SINGH AND SUNIL KUMAR SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	4/6/2024	page no. 24,25,26 are not clear. 1Rs court fee short in vakalatnama. counsel details incomplete in index or memo of parties and prayer. memo of parties mismatch according your online portal.	Naresh Panwar
297	30/05/2024	Interlocutory Application (I.B.C)	710102047252024	COMPANY PETITION IB (IBC)/353(PB)2022	MR. SAJJAN KUMAR DOKANIA RESOLUTION PROFESSIONAL VS MR. VINAY BHADAURIA	Sec 66(1)	4/6/2024	Hindi page mention English type copy in pdf.	ISWAR
298	30/05/2024	Interlocutory Application (I.B.C)	710102047422024	COMPANY PETITION IB (IBC)/233(ND)2022	JINDAL BIOCHEMS & DEVELOPERS PVT. LTD. VS DEVENDER UMRAO RESOLUTION PROFESSIONAL	Sec 60(5)	4/6/2024	counsel sign missing in index or memo of parties and prayer. need every page sign in application. 25Rs welfare fee and 3Rs court and date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	SHYAM
299	30/05/2024	Interlocutory Application (I.B.C)	710102047442024	COMPANY PETITION IB (IBC)/95(PB)2022	INDO ALUSYS INDUSTRIES LIMITED VS KOREA TRADE INSURANCE COMPANY (KSURE)	Rule 11 of NCLT, 2016	31/05/2024	fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	NARENDER A M SHARMA
300	3/6/2024	Interlocutory Application (I.B.C)	710102048302024	COMPANY PETITION IB (IBC)/1744(ND)2019	PRAVEEN SHARMA VS DEBASHIS NANDA	Sec 60(5)	5/6/2024	pagination missing. need every page sign in application. affidavit missing. need every page sign and true copy in annexure. vakalatnama missing. proof of service missing. mention bookmarking according your index with page numbering. OCR missing.	PAWAN KUMAR YADAV
301	1/6/2024	Interlocutory Application (I.B.C)	710102047762024	COMPANY PETITION IB (IBC)/1744(ND)2019	ROSMERTA TECHNOLOGIES LTD VS DEBASHIS NANDA	Sec 60(5)	4/6/2024	main case missing. need true copy in annexure. 3Rs court fee missing in vakalatnama.	RANJANA ROY GAWAI

302	31/05/2024	Interlocutory Application (I.B.C)	710102047682024	COMPANY PETITION IB (IBC)/2340(ND)2019	VIVECK GOEL VS POOJA FINELEASE LIMITED	Sec 60(5)	7/6/2024	respondent fill online as per mop counsel details incomplete in prayer. vakalatnama missing contact to registry.	MAREESH
303	29/05/2024	Interlocutory Application (I.B.C)	710102047022024	COMPANY PETITION IB (IBC)/2340(ND)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	1/6/2024	wrong jurisdiction.	SANGEETA BOHRA
304	29/05/2024	Interlocutory Application (I.B.C)	710102047112024	COMPANY PETITION IB (IBC)/310(ND)2019	SUMAN CHADHA VS LIFESTYLE FITNESS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2024	case type wrong. brief synopsis missing. add all respondent in memo of parties. vakalatnama compulsory.	NEERAJ
305	1/6/2024	Interlocutory Application (I.B.C)	710102047822024	COMPANY PETITION IB (IBC)/933(PB)2019	SUMAN CHADHA VS LIFESTYLE FITNESS PRIVATE LIMITED		3/6/2024	main case IB not mention in pdf. memo of parties missing. counsel sign missing in index. need every page sign and true copy annexure.	Bhavana Duhoon
306	31/05/2024	Interlocutory Application (I.B.C)	710102047782024	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	10/6/2024	Manasvi Security Service mention IAS title in online portal case type wrong file in intervention section wrong file in 60(5) list of event synopsis missing contact to registry	SUMEER SODHI
307	1/6/2024	Interlocutory Application (I.B.C)	710102047872024	COMPANY PETITION IB (IBC)/456(ND)2018	FIMOSYS INFRASTRUCTURE PVT LTD VS ATUL KUMAR KANSAL	Sec 60(5)	4/6/2024	application merge in one pdf.	shekhar
308	1/6/2024	Interlocutory Application (I.B.C)	710102047862024	COMPANY PETITION IB (IBC)/17(ND)2019	AMRENDRA PRATAP SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	4/6/2024	bookmarking compulsory with page numbering. OCR missing.	Kumar Mihir
309	29/05/2024	Interlocutory Application (I.B.C)	710102047172024	COMPANY PETITION IB (IBC)/334(ND)2018	BROSIS INFRASTRUCTURE PRIVATE LIMITED VS RESOLUTION PROFESSIONAL MSX MALL PVT. LTD.	Sec 60(5)	13/06/2024	fill all details in online portal.	MRINAL
310	31/05/2024	Interlocutory Application (I.B.C)	710102047612024	COMPANY PETITION IB (IBC)/505(ND)2022	NALIN SAJWAN THROUGH AUTHORIZED REPRESENTATIVE VINOD SAJWAN VS AYYAGARI VISWANANDHA SARMA	Sec 60(5)	10/6/2024	Page no 16 19 79 83 Hindi pages	Karan
311	3/6/2024	Interlocutory Application (I.B.C)	710102048392024	COMPANY PETITION IB (IBC)/1013(ND)2020	M/S FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2024	section wrong. page no. 7,13,36 wrong adjust.	MISHA
312	31/05/2024	Company Application(Companies Act)	710102047792024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	add all respondent in online portal. case type wrong. vakalatnama compulsory. proof of service missing.	ARJUN NANDA

313	2/6/2024	Restoration Application (Companies Act)	710102048282024	COMPANY PETITION (COMPANIES ACT)/69(PB)2020	BRAJ MOHAN RATHORE VS MAHESH RATHORE	Rule 11 of NCLT	12/6/2024	need true copy in annexure. 3Rs court fee missing vakalatnama.	monika arora
314	31/05/2024	Interlocutory Application (I.B.C)	710102047692024	COMPANY PETITION IB (IBC)/380(ND)2023	BANK OF MAHARASHTRA VS GOPAL DAS RATHI	Rule 11 of NCLT, 2016	12/6/2024	bookmarking as per index with page nos contact to registry	VK GUPTA
315	3/6/2024	Interlocutory Application (I.B.C)	710102048572024	COMPANY PETITION IB (IBC)/1083(PB)2018	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	13/06/2024	Application merge in one pdf. true copy sign missing on annexures. contact to registry	shekhar
316	31/05/2024	Company Application (Companies Act)	710102047802024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	memo of parties missing. need every page true copy in annexure. vakalatnama compulsory. proof of service missing.	ARJUN NANDA
317	3/6/2024	Miscellaneous Application (IBC)	710102048322024	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	5/6/2024	case type wrong. section wrong. index missing. affidavit missing. pagination missing. 25Rs welfare fee 3Rs court fee missing in vakalatnama. bookmarking compulsory. OCR missing.	rahul mangla
318	3/6/2024	Interlocutory Application (I.B.C)	710102048502024	COMPANY PETITION IB (IBC)/1027(PB)2018	MOHAN GARG VS RITU RASTOGI RESOLUTION PROFESSIONAL FOR VIKAS MULTIPLEX DEVELOPERS PVT. LTD. NOW KNOWN AS VV MULTIPLEX PVT. LTD.	Sec 60(5)	5/6/2024	page no. 126 to 134,147 to 166,172 to 180,185 to 190,214 to 217,297 to 312 are not clear. remove double pagination.	Anirban
319	4/6/2024	Interlocutory Application (I.B.C)	710102048642024	COMPANY PETITION IB (IBC)/11(ND)2021	SANJAY GUPTA VS UNION BANK OF INDIA & ORS	Rule 11 of NCLT, 2016	5/6/2024	section wrong. need every page sign in application. bookmarking compulsory with page numbering. OCR missing. need every page sign and true copy in annexure.	HONEY SATPAL
320	3/6/2024	Company Application (Companies Act)	710102048412024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Section 420	7/6/2024	need every page sign and true copy in annexure. vakalatnama compulsory.	Sumit Rajput

321	4/6/2024	Miscellaneous Application (IBC)	710102048672024	COMPANY PETITION IB (IBC)/2688(ND)2019	CONTAINER CORPORATION OF INDIA LIMITED VS RCI INDUSTRIES & TECHNOLOGIES LTD	Sec 60(5)	5/6/2024	case type wrong. section not mention in index. add all respondent in online portal. need every page sign in application. page no. 22 mention english type in pdf. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Arun
322	4/6/2024	Company Application (Companies Act)	710102048762024	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS KAMALASHA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	5/6/2024	contact to registry.	Manish Kumar Srivastava
323	5/6/2024	Interlocutory Application (I.B.C)	710102049052024	COMPANY PETITION IB (IBC)/1022(ND)2018	MEERA GIRI AND 31 OTHERS VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	counsel details incomplete in index and prayer. memo of parties missing. NCLT heading missing in page no. 5. vol 1 and 2 separately index missing. vakalatnama missing. pdf not clear. affidavit missing. bookmarking compulsory with page numbering. OCR missing. need every page true copy in annexure.	KUSHAGRA DIKSHIT
324	6/6/2024	Interlocutory Application (I.B.C)	710102049412024	COMPANY PETITION IB (IBC)/300(PB)2020	PUSHPA KHABAR VS SARE GURUGRAM PVT LTD	Sec 60(5)	7/6/2024	index missing. add all respondent in online portal. need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Dhananjai Jain
325	5/6/2024	Interlocutory Application (I.B.C)	710102049292024	COMPANY PETITION IB (IBC)/73(PB)2023	SANJAY KUMAR JHA VS VIRTUAL BUSINESS SOLUTION PRIVATE LIMITED	Sec 30	6/6/2024	due payment for application. case type wrong. memo of parties mismatch according your online portal. need every page sign and true copy in annexure. remove main case parties in online portal and add RP details in online portal.	Prerana Priyanshu

326	5/6/2024	Interlocutory Application (I.B.C)	710102049302024	COMPANY PETITION IB (IBC)/687(PB)2020	INDIAN BANK FORMALLY ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	3Rs court fee missing in vakalatnama.	Ashish Verma
327	5/6/2024	Interlocutory Application (I.B.C)	710102049162024	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	memo of parties missing, section not mention in index. vakalatnama compulsory.	VIVEK SARIN
328	5/6/2024	Interlocutory Application (I.B.C)	710102049082024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RP PAL INFRASTRUCTURE VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Sec 12(2)	13/06/2024	(IB)/755(PB)2018 mention in all pdf	Dhananjaya Sud
329	4/6/2024	Restoration Application (Companies Act)	710102048722024	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	REENA RATHORE VS SHIV KUMAR RATHORE	Rule 11 of NCLT	12/6/2024	respondent fill online as memo of parties need true copy in annexure. 3Rs court fee missing in vakalatnama. delete previous document contact to registry.	monika arora
330	7/6/2024	Interlocutory Application (I.B.C)	710102049732024	COMPANY PETITION IB (IBC)/679(ND)2023	MR. ASHOK MALIK RESOLUTION PROFESSIONAL VS SHIV KUMAR RATHORE	Sec 60(5)	10/6/2024	mention bookmarking according your index with page numbering.	Parul Verma
331	5/6/2024	Restoration Application (IBC)	710102049372024	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Sec 60(5)	6/6/2024	section wrong. memo of parties missing. restoration application no. mention in prayer. NCLT order missing. vakalatnama compulsory.	Parul Verma
332	7/6/2024	Interlocutory Application (I.B.C)	710102049702024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	10/6/2024	bookmarking compulsory. OCR missing.	SUNIL KUMAR AGRAWAL
333	7/6/2024	Interlocutory Application (I.B.C)	710102049712024	COMPANY PETITION IB (IBC)/306(ND)2022	MR. SANJAY MEHRA VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Sec 12(2)	10/6/2024	incomplete file.	SHANKARI MISHRA AKSHAY SRIVASTAV A
334	6/6/2024	Interlocutory Application (I.B.C)	710102049462024	COMPANY PETITION IB (IBC)/607(PB)2020	M/S R.D. EXPORTS VS ABHIMANYU MITTAL	Sec 60(5)	7/6/2024	fill all details in online portal.	Avinash Bhati
335	7/6/2024	Interlocutory Application (I.B.C)	710102050152024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS ABHIMANYU MITTAL	Sec 60(5)	10/6/2024	need every page sign in annexure. mention bookmarking with page numbering.	Avinash Bhati
336	7/6/2024	Interlocutory Application (I.B.C)	710102050162024	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS AKSHAY SHARMA	Application under any other provisions- IBC	12/6/2024	section wrong online as per pdf mention bookmarking according your index with page numbering.	Avinash Bhati



337	10/6/2024	Interlocutory Application (I.B.C)	710102050752024	COMPANY PETITION IB (IBC)/882(ND)2020	M/S SPACE INFRA CONSULTING PVT. LTD. VS SH. ATUL MITTAL	Sec 60(5)	13/06/2024	need every page sign and true copy in annexure. remove double pagination. vol 1 and 2 separately index missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	BHOOP SINGH
338	7/6/2024	Interlocutory Application (I.B.C)	710102050242024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISHWANATHAN RESOLUTION PROFESSIONAL M/S GLOBALITE INDUSTRIES PVT. LTD VS SH. ATUL MITTAL	Application under any other provisions- IBC	10/6/2024	file incomplete.	Niraj Chamyal
339	8/6/2024	Interlocutory Application (I.B.C)	710102050492024	COMPANY PETITION IB (IBC)/144(ND)2024	RANJAN CHAKRABORTI VS SH. ATUL MITTAL	Application under any other provisions- IBC	11/6/2024	file incomplete.	Atul Bhatia
340	7/6/2024	Interlocutory Application (I.B.C)	710102050142024	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS PRAVEEN SHARMA	Application under any other provisions- IBC	13/06/2024	mention bookmarking with page numbering.	Atul Bhatia
341	10/6/2024	Interlocutory Application (I.B.C)	710102050732024	COMPANY PETITION IB (IBC)/692(ND)2022	POOJA BAHRY VS PRAVEEN SHARMA	Application under any other provisions- IBC	11/6/2024	section wrong. memo of parties missing. mention bookmarking with page numbering.	Pooja Bahry
342	7/6/2024	Interlocutory Application (I.B.C)	710102050172024	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS UDHAM SINGH SHARMA	Application under any other provisions- IBC	13/06/2024	. section wrong online as per pdf mention bookmarking with page numbering.	Pooja Bahry
343	10/6/2024	Company Application(Companies Act)	710102050742024	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED VS SMT. RITU AGARWAL	Rule 11 of NCLT	13/06/2024	applicant respondent fill online as per memo of parties. due payment section 32. proof of service missing all applicant affidavit or authority letter attach	Anil
344	8/6/2024	Interlocutory Application (I.B.C)	710102050512024	COMPANY PETITION IB (IBC)/144(ND)2024	RANJAN CHAKRABORTI VS SMT. RITU AGARWAL	Application under any other provisions- IBC	11/6/2024	file incomplete.	Atul Bhatia
345	8/6/2024	Interlocutory Application (I.B.C)	710102050412024	COMPANY PETITION IB (IBC)/390(PB)2023	ATS LE GRANDIOSE PHASE II WELFARE ASSOCIATION VS MR. HITESH GOEL	Sec 60(5)	11/6/2024	3Rs court fee missing in vakalatnama. remove double pagination.	PRASHANT MEHTA
346	10/6/2024	Company Application(Companies Act)	710102050682024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	DELHI GYMKHANA CLUB LIMITED VS UNION OF INDIA	Rule 11 of NCLT	11/6/2024	need every page sign and true copy in annexure. vakalatnama compulsory. pdf reupload.	Niranjan

347	10/6/2024	Interlocutory Application (I.B.C)	710102050792024	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TEWARI VS KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	12/6/2024	vakalatnama compulsory.	ANURAG KUMAR
348	10/6/2024	Interlocutory Application (I.B.C)	710102050692024	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS KASHI VISHWANATHAN SIVARAMAN	Application under any other provisions- IBC	11/6/2024	case type wrong choose IA(IBC)DIS. section wrong choose 54 in online portal. remove double pagination. page no. 400 to 403,412,413,414,415,417, 418,419,420,496,497,498, 499 are not clear. bookmarking compulsory with page numbering. OCR missing.	GAUTAM
349	10/6/2024	Interlocutory Application (I.B.C)	710102050672024	COMPANY PETITION IB (IBC)/923(PB)2018	DEEPIKA MADAN VS KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	12/6/2024	fill all details in online portal. need every page sign and true copy in annexure. memo of parties missing. 25Rs welfare fee and 3Rs court in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	AKASH TANDON
350	7/6/2024	Interlocutory Application (I.B.C)	710102050082024	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS DEEPIKA SHARMA	Application under any other provisions- IBC	13/06/2024	section wrong online as per pdf bookmarking compulsory with page numbering.	AKASH TANDON
351	8/6/2024	Interlocutory Application (I.B.C)	710102050432024	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS CORPORATE DEBTOR	Sec 60(5)	12/6/2024	remove ORTEL COMMUNICATIONS LIMITED from IAs title in online portal or from respondent side in online portal	RANJAN
352	8/6/2024	Interlocutory Application (I.B.C)	710102050482024	COMPANY PETITION IB (IBC)/186(ND)2024	DEVENDER KUMAR AGGARWAL VS DEVENDER KUMAR AGGARWAL	Rule 11 of NCLT, 2016	13/06/2024	remove DEVENDER KUMAR AGGARWAL from IAs respondent title or applicant respondent detail fill online as per mop	Praduman Rai
353	11/6/2024	Interlocutory Application (I.B.C)	710102050962024	COMPANY PETITION IB (IBC)/380(ND)2020	AMARPAL SINGH VS THREE C GREEN DEVELOPERS PRIVATE LIMITED	Sec 60(5)	12/6/2024	Hindi page mention English type copy in annexure. page no. 190 are wrong adjust.	SUNIL
354	10/6/2024	Interlocutory Application (I.B.C)	710102050862024	COMPANY PETITION IB (IBC)/225(ND)2023	RAKESH DUGAR VS THREE C GREEN DEVELOPERS PRIVATE LIMITED	Sec 12(2)	11/6/2024	memo of parties missing. 1Rs court fee short fee missing in vakalatnama. OCR missing.	Aishvary
355	12/6/2024	Company Application(Companies Act)	710102051342024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	28. SH. KESHAR DEO PAREEK DIRECTOR VS 28. SH. KESHAR DEO PAREEK DIRECTOR	Rule 11 of NCLT	13/06/2024	case type wrong. memo of parties mismatch according your online portal. vakalatnama compulsory. OCR missing.	devvrat

356	11/6/2024	Interlocutory Application (I.B.C)	710102050922024	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS V S MATRIX PRIVATE LIMITED	Sec 60(5)	13/06/2024	memo of parties missing. vol 1 separately index missing. need every page sign in application. remove double pagination. page no. 67,68 are not clear. pagination not showing properly in pdf. vakalatnama compulsory. OCR missing.	Saurabh Dev Karan Singh
357	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS V S MATRIX PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	12/6/2024	respondent detail fill in online portal as per mop due payment other 60(5) and 66 section bookmarking as per index with page nos service missing please contact to registry.	Gulshan Gaba
358	12/6/2024	Interlocutory Application (I.B.C)	710102051362024	COMPANY PETITION IB (IBC)/783(ND)2022	ANITA BAJAJ VS SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD	Sec 60(5)	13/06/2024	section wrong.	MANOJ
359	12/6/2024	Interlocutory Application (I.B.C)	710102051202024	COMPANY PETITION IB (IBC)/108(ND)2023	SATYENDRA PRASAD KHORANIA VS SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD	Application under any other provisions- IBC	13/06/2024	bookmarking compulsory with page numbering. memo of parties missing.	Amol
360	12/6/2024	Interlocutory Application (I.B.C)	710102051212024	COMPANY PETITION IB (IBC)/108(ND)2023	SATYENDRA PRASAD KHORANIA VS SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD	Application under any other provisions- IBC	13/06/2024	bookmarking compulsory with page numbering.	Amol
361	12/6/2024	Interlocutory Application (I.B.C)	710102051312024	COMPANY PETITION IB (IBC)/1006(ND)2019	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTech PRIVATE LIMITED	Sec 60(5)	13/06/2024	memo of parties missing. vakalatnama compulsory. need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	RAJIV
362	12/6/2024	Interlocutory Application (I.B.C)	710102051302024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS JBB-EVEREST BUILDTech PRIVATE LIMITED	Sec 60(5)	13/06/2024	fill all details in online portal.	KK
363	12/6/2024	Interlocutory Application (I.B.C)	710102051272024	COMPANY PETITION IB (IBC)/104(PB)2018	RAKESH MEHRA VS M/S PREMIA PROJECTS LTD	Sec 60(5)	13/06/2024	add respondent in online portal.	Priyanka Sethia
364	12/6/2024	Company Application(Companies Act)	710102051242024	COMPANY PETITION (COMPANIES ACT)/44(ND)2002	CONTINENTAL CONSTRUCTION LTD. AND ORS VS MANJEET SINGH BASI AND ORS.	Rule 11 of NCLT	13/06/2024	fill all details in online portal. add all respondent in online portal.	ARJUN
365	11/6/2024	Interlocutory Application (I.B.C)	710102050942024	COMPANY PETITION IB (IBC)/1481(PB)2019	RAM PHAL BHARDWAJ VS MANJEET SINGH BASI AND ORS.	Sec 60(5)	12/6/2024	need every page true copy in annexure.	MOHIT NANDWANI

366	12/6/2024	Interlocutory Application (I.B.C)	710102051222024	COMPANY PETITION IB (IBC)/149(ND)2021	MPCL INDUSTRIES LIMITED VS MANJEET SINGH BASI AND ORS.	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	13/06/2024	vakalatnama compulsory. pdf reupload. section wrong choose rule 11 in online portal.	VINOD KUMAR
367	10/6/2024	Interlocutory Application (I.B.C)	710102050842024	COMPANY PETITION IB (IBC)/995(ND)2018	JITENDER PORIYA & ANR. VS ANIL KUMAR MATA	Sec 60(5)	13/06/2024	fill all details in online portal. add all respondent in online portal.	FARRUKH KHAN
368	10/6/2024	Interlocutory Application (I.B.C)	710102050882024	COMPANY PETITION IB (IBC)/2130(ND)2019	DEEPESH CHAUDHARY VS NILESH SHARMA	Sec 60(5)	13/06/2024	fill all details in online portal. OCR missing.	Akshay
369	12/6/2024	Interlocutory Application (I.B.C)	710102051322024	COMPANY PETITION IB (IBC)/1006(ND)2019	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	13/06/2024	memo of parties missing. vakalatnama compulsory. bookmarking compulsory with page numbering. OCR missing. need every page true copy in annexure.	RAJIV
370	12/6/2024	Interlocutory Application (I.B.C)	710102051372024	COMPANY PETITION IB (IBC)/1016(PB)2020	ANIL SINGH & OTHERS VS IDEA BUILDERS PVT LTD	Sec 60(5)	13/06/2024	remove main case parties and add RP details in online portal.	SHITAL KHATRI
371	11/6/2024	Interlocutory Application (I.B.C)	710102051042024	COMPANY PETITION IB (IBC)/380(ND)2020	NARESH CHAND YADAV VS THREE C GREEN DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/06/2024	page no. 243 are wrong adjust. 25Rs welfare fee missing in vakalatnama.	SUNIL
372	11/6/2024	Interlocutory Application (I.B.C)	710102051092024	COMPANY PETITION IB (IBC)/453(ND)2022	BIMAL KUMAR SHARMA VS ZAMBEZI BUILDERS PVT. LTD	Sec 60(5)	13/06/2024	fill all details in online portal.	Aparna
373	12/6/2024	Interlocutory Application (I.B.C)	710102051332024	COMPANY PETITION IB (IBC)/1016(PB)2020	ANIL SINGH & OTHERS VS IDEA BUILDERS PVT LTD	Sec. 12A	13/06/2024	remove main case parties in online portal and add RP details.	SHITAL KHATRI
374	29-05-2024	0710102044882021(N o.of Docs 2)	0710102044882021/1	COMPANY APPLICATION(COM PANIES ACT)/332(ND)2021	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 242(4)	31-05-2024	bookmarking mandatory with index need every pages sign	manish2586 @hotmail.c
375	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderaga r
376	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderaga r
377	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderaga r
378	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderaga r
379	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderaga r

380	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
381	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
382	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
383	27-05-2024	0710102081292023(N o.of Docs 4)	0710102081292023/6	COMPANY APPLICATION(COM PANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	31-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
384	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
385	29-05-2024	0710102022672024(N o.of Docs 2)	0710102022672024/3	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	index must sign page no 3	sanjaygrow
386	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
387	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
388	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
389	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
390	29-05-2024	0710102078702020(N o.of Docs 2)	0710102078702020/6	INTERLOCUTORY APPLICATION (I.B.C)/3271(ND)2020	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS. ANMOL RANA & ASSOCIATES	19(2)	31-05-2024	bookmarking mandatory WITH PAGING	Jsra2015
391	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
392	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
393	20-12-2023	0710102057032023(N o.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
394	30-05-2024	0710102104132023(N o.of Docs 1)	0710102104132023/3	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	31-05-2024	incomplete file	ska9001

395	29-12-2022	0710102107592022(N o.of Docs 0)	0710102107592022/2	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	
396	27-05-2024	0710102095592021(N o.of Docs 2)	0710102095592021/4	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2022	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	kshekhar
397	27-05-2024	0710102088712023(N o.of Docs 1)	0710102088712023/4	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	31-05-2024	need last compliance order of nclt	adv.ahsan.c s
398	29-05-2024	0710102012522023(N o.of Docs 2)	0710102012522023/6	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	30-05-2024	need every page sign of report and annexures every page need sign with true copy	askanurag
399	29-05-2024	0710102000512023(N o.of Docs 2)	0710102000512023/4	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	30-05-2024	Need file to ocr reply	VIKRAMNIM BLI
400	29-05-2024	0710102012362024(N o.of Docs 1)	0710102012362024/2	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	30-05-2024	book marking mandatory as per index and index missed in pdf	devvartrana
401	27-05-2024	0710102008932024(N o.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
402	27-05-2024	0710102008932024(N o.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
403	28-05-2024	0710200411352018(N o.of Docs 2)	0710200411352018/56	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	30-05-2024	14,to,31 not clear pages	akashkjco
404	27-05-2024	0710102008932024(N o.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
405	27-05-2024	0710102008932024(N o.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
406	17-04-2024	0710102033712024(N o.of Docs 0)	0710102033712024/1	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	30-05-2024	Book marking mandatory as per index	
407	29-05-2024	0710102008812024(N o.of Docs 1)	0710102008812024/4	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2024	ROHIT SEHGAL VSRAKESH KUMAR BHALLA	Application under any other provisions- IBC	30-05-2024	1 rs court fee missed on vakalatnama and book marking mandatory as per index	jyoti.gupta.l awyer

408	27-05-2024	0710102024042024(N o.of Docs 1)	0710102024042024/1	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-05-2024	page 7 to 9 blank pages	universalllegal
409	27-05-2024	0710102023212024(N o.of Docs 2)	0710102023212024/5	TRANSFER APPLICATION/9(PB) 2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	30-05-2024	book marking mandatory as per index and also index missed in pdf	nrlawyers
410	21-05-2024	0710200000652010(N o.of Docs 1)	0710200000652010/19	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	29-05-2024	mention the name of respondent no 1 and 2 on vakalatanama	rrglawoffice
411	21-05-2024	0710102114622019(N o.of Docs 2)	0710102114622019/15	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	29-05-2024	book marking mandatory as per index need file ocr and need every page sign of reply	TIWARIVINE ETA
412	28-05-2024	0710102157872019(N o.of Docs 1)	0710102157872019/12	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	29-05-2024	Wrong file	HARBEER
413	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
414	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
415	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
416	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
417	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
418	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
419	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
420	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
421	30-03-2023	0710102025302020(N o.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
422	27-05-2024	0710102046592021(N o.of Docs 2)	0710102046592021/4	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	29-05-2024	book marking mandatory as per index with pagination	kshekar

423	27-05-2024	0710102075112021(N o.of Docs 2)	0710102075112021/4	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	29-05-2024	Book marking mandatory as per index	kshekhar
424	22-05-2024	0710102007162022(N o.of Docs 1)	0710102007162022/2	INTERLOCUTORY APPLICATION (I.B.C)/448(PB)2022	JITENDRA KALRA VS. RAJESH PROJECT	Sec 60(5)	29-05-2024	PAGINATION MISSING IN FILE	fair.legal
425	23-05-2024	0710102011372023(N o.of Docs 2)	0710102011372023/4	COMPANY APPEAL(COMPANIES ACT)/63(ND)2023	GREEN VALLEY JATRO-ENERGY PRIVATELIMITED	Sec 252 (3)	29-05-2024	date missing in index OCR Compulsory in pdf	ashishmidha@rocket m
426	10/5/2024	0710102038422023(N o.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagar wal
427	10/5/2024	0710102038422023(N o.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagar wal
428	10/5/2024	0710102038422023(N o.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagar wal
429	10/5/2024	0710102038422023(N o.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagar wal
430	22-05-2024	0710102109892023(N o.of Docs 2)	0710102109892023/1	INTERVENTION PETITION (IBC)/89(PB)2023	DAIICHI SANKYO COMPANY LTD VS. VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	Sec 60(5)	29-05-2024	need every pages ocr	kunal2087
431	24-05-2024	0710102013922024(N o.of Docs 1)	0710102013922024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2024	PICKRR TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	75,76, pages not clear	rajeev1124
432	24-05-2024	0710102014002024(N o.of Docs 1)	0710102014002024/18	TRANSFER PETITION(COMPANIES ACT)/8(PB)2024	MS DEAN INFRATECH PVT LTD VS. CCL INTERNATIONAL.LIMITED	Sec 433(e)/433(f) of CA 1956	29-05-2024	bookmarking mandatory	AAVNA.LEGAL
433	27-05-2024	0710102047752021(N o.of Docs 2)	0710102047752021/4	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)2021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	book marking mandatory as per index with pagination	kshekhar
434	18-05-2024	0710102046592021(N o.of Docs 2)	0710102046592021/3	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
435	18-05-2024	0710102095592021(N o.of Docs 2)	0710102095592021/3	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2022	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar



436	20-05-2024	0710102088292020(N o.of Docs 2)	0710102088292020/3	COMPANY PETITION (COMPANIES ACT)/132(ND)2020	SUDHRIR MENDIRATTA VS. EAST BENGAL INVESTMENTS PRIVATE LIMITED	Sec. 59	28-05-2024	index missing in bookmarking need every pages sign address Wrong in affidavit	eminds@nclt
437	27-05-2024	0710102088312022(N o.of Docs 2)	0710102088312022/2	INTERLOCUTORY APPLICATION (I.B.C)/5227(ND)2022	MR. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED VS. OFFICE OF DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE	Sec 60(5)	28-05-2024	need every pages sign of written submission page no 1 to 7	bajpaiankita 86
438	24-05-2024	0710102011482020(N o.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COM PANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharshar maoffice
439	24-05-2024	0710102011482020(N o.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COM PANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharshar maoffice
440	24-05-2024	0710102011482020(N o.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COM PANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharshar maoffice
441	24-05-2024	0710102011482020(N o.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COM PANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharshar maoffice
442	27-05-2024	0710102123342019(N o.of Docs 2)	0710102123342019/7	COMPANY APPLICATION(COM PANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	28-05-2024	last order missing	hklawoffice s
443	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
444	24-05-2024	0710102000532024(N o.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advqmsingh
445	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPA NIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
446	27-05-2024	0710102062072021(N o.of Docs 2)	0710102062072021/4	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
447	24-05-2024	0710102000532024(N o.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advqmsingh
448	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan

449	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
450	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
451	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
452	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
453	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
454	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
455	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
456	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
457	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
458	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
459	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
460	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
461	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
462	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
463	26-05-2024	0710102054592023(N o.of Docs 1)	0710102054592023/4	COMPANY APPEAL(COMPANIES ACT)/235(ND)2023	INDER SHARMA	Sec 252 (3)	28-05-2024	page no missed in file as per index in pdf and need sign every pages	nehasoni1705

464	8/6/2023	0710102051862023(N o.of Docs 0)	0710102051862023/2	COMPANY APPEAL (IBC)/43(ND)2023	M/S OM RETAIL VS. ANIL KOHLI	Sec 42	28-05-2024	book marking mandatory as per index and need every pages sign of written submission and page no 16 and 18 paper cutting	
465	27-05-2024	0710102116672019(N o.of Docs 2)	0710102116672019/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 241(1),Sec. 242(4)	28-05-2024	last order missing	hklawoffice s
466	27-05-2024	0710102081292023(N o.of Docs 4)	0710102081292023/5	COMPANY APPLICATION(COM PANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
467	27-05-2024	0710102081302023(N o.of Docs 4)	0710102081302023/7	COMPANY APPLICATION(COM PANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
468	27-05-2024	0710102081302023(N o.of Docs 4)	0710102081302023/6	COMPANY APPLICATION(COM PANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
469	20-05-2024	0710102098642022(N o.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
470	24-05-2024	0710102000532024(N o.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advngmsingh
471	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
472	24-05-2024	0710102000532024(N o.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advngmsingh
473	18-05-2024	0710102060652021(N o.of Docs 2)	0710102060652021/3	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2021	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekar
474	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
475	27-05-2024	0710102060592021(N o.of Docs 2)	0710102060592021/5	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekar
476	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
477	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates

478	23-05-2024	0710102022672024(N o.of Docs 2)	0710102022672024/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	pagination Wring in index	sanjaygrow
479	18-05-2024	0710102060672021(N o.of Docs 2)	0710102060672021/3	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
480	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
481	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
482	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
483	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
484	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
485	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
486	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
487	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan

488	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
489	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
490	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
491	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
492	27-05-2024	0710102022672024(N o.of Docs 2)	0710102022672024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	wrong pagination in file and missed pagination in book marking	sanjaygrow
493	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
494	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
495	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
496	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
497	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
498	27-05-2024	0710102065712021(N o.of Docs 2)	0710102065712021/5	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
499	28-05-2024	0710120012642018(N o.of Docs 2)	0710120012642018/29	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	28-05-2024	need every pages sign and true copy in Annexure	namitha@samvidlegal.

500	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
501	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
502	21-05-2024	0710102001282023(N o.of Docs 2)	0710102001282023/1	INTERLOCUTORY APPLICATION (I.B.C)/534(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	28-05-2024	index missing in pdf need every pages ocr	kunal2087
503	27-05-2024	0710102060672021(N o.of Docs 2)	0710102060672021/4	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
504	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
505	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
506	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
507	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
508	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
509	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
510	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
511	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
512	21-05-2024	0710102031902023(N o.of Docs 2)	0710102031902023/1	RESTORATION APPLICATION (COMPANIES ACT)/13(ND)2023	SATISH PAWA & ORS VS. INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	28-05-2024	incomplete file	rakesh@12
513	21-05-2024	0710102031912023(N o.of Docs 2)	0710102031912023/1	RESTORATION APPLICATION (COMPANIES ACT)/17(ND)2023	M/S SATISH PAWA & ORS VS. M/S. DIVINE INFRACON PVT. LTD. & ORS	Rule 11 of NCLT	28-05-2024	incomplete file	rakesh@12
514	18-05-2024	0710102060602021(N o.of Docs 2)	0710102060602021/4	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2021	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar

515	18-05-2024	0710200400802014(N o.of Docs 3)	0710200400802014/24	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-05-2024	need every pages sign in pdf	D17472012
516	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
517	27-05-2024	0710102060712021(N o.of Docs 2)	0710102060712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
518	23-05-2024	0710102044492023(N o.of Docs 2)	0710102044492023/10	TRANSFER APPLICATION/24(PB )2023	MR. NISHANT NARENDRAKUMAR SINGHAL VS. YOG NAVALKUMAR BHOOT	Rule16(d),NCLT Rules,2016	28-05-2024	date missing in bookmarking date missing in index 25rs welfare ticket in vakalatnama	Khushbu11 01
519	18-05-2024	0710102037062024(N o.of Docs 1)	0710102037062024/1	INTERLOCUTORY APPLICATION (I.B.C)/2196(ND)2024	SH. DEEPAK AGGARWAL (SRA) VS. REGISTRAR OF COMPANIES DELHI AND HARYANA.	Rule 11 of NCLT, 2016	28-05-2024	bookmarking mandatory	karan.legali s
520	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
521	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
522	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
523	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
524	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
525	3/2/2024	0710102011482024(N o.of Docs 0)	0710102011482024/1	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2024	PRADEEP KUMAR RAY VSWIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory	
526	17-05-2024	0710102110072023(N o.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&ass ociates
527	20-05-2024	0710102053582023(N o.of Docs 2)	0710102053582023/2	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-05-2024	bookmarking mandatory with all pages sign OCR Compulsory in pdf	PRAVEENA
528	18-05-2024	0710102060592021(N o.of Docs 2)	0710102060592021/4	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar

529	20-05-2024	0710102057722021(N o.of Docs 2)	0710102057722021/3	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2021	ASHOK KUMAR MALIK VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	bookmarking mandatory need every pages sign with OCR Compulsory in pdf	Nobilitas Juris
530	26-04-2024	0710102012822022(N o.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusang wan
531	24-01-2024	0710102008932024(N o.of Docs 0)	0710102008932024/4	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	28-05-2024	pagination missing in bookmarking index missing in bookmarking index sign missing and date missing	
532	18-05-2024	0710102061932021(N o.of Docs 2)	0710102061932021/3	INTERLOCUTORY APPLICATION (I.B.C)/4366(ND)2021	MR RATNESH KUMAR MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
533	18-05-2024	0710102060692021(N o.of Docs 2)	0710102060692021/4	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)2021	DIAMOND SAHA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
534	21-05-2024	0710102065472022(N o.of Docs 2)	0710102065472022/9	INTERLOCUTORY APPLICATION (I.B.C)/4219(ND)2022	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED VS. RED APPLE BUYER,S WELFARE ASSOCIATION	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory need every pages sign	abhishek.naik
535	15-05-2024	0710102094282023(N o.of Docs 2)	0710102094282023/6	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	27-05-2024	bookmarking mandatory with index need every pages sign	rajneesh.chopra
536	16-05-2024	0710102029322022(N o.of Docs 1)	0710102029322022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5
537	1/4/2019	0710102074952019(N o.of Docs 0)	0710102074952019/10	COMPANY PETITION (COMPANIES ACT)/58(PB)2019	SANJAY TIWARI VS. LOYAL HOTEL AND RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	27-05-2024	bookmarking mandatory date missing in vakalatnama	
538	24-05-2024	0710102108382023(N o.of Docs 2)	0710102108382023/5	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	27-05-2024	book marking mandatory as per index and index page missing in file	Sahil36
539	15-05-2024	0710102400532013(N o.of Docs 2)	0710102400532013/11	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE LTD. & ORS.	Application under any other provisions	27-05-2024	bookmarking mandatory need every pages sign	deepakvjaya
540	16-05-2024	0710102030682022(N o.of Docs 2)	0710102030682022/4	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	27-05-2024	wrong file	karan.legals
541	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91



542	26-05-2024	0710102054162022(N o.of Docs 2)	0710102054162022/8	COMPANY PETITION IB (IBC)/557(ND)2022	M M IRON & STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index need every page sign of written submission and annexures pages need sign with true copy	kguptaLLB
543	24-11-2022	0710102097342022(N o.of Docs 0)	0710102097342022/3	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)2022	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	27-05-2024	pagination missing in book marking as per index	
544	24-05-2024	0710102104112022(N o.of Docs 2)	0710102104112022/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	27-05-2024	book marking mandatory as per index and need every page sign of reply and and index page must signed need fie to ocr accept affidavit and 3 rs court fee and 25 rs welfare fee and date missed on vakalatnama	advkunwararpit
545	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
546	31-03-2024	0710102027072024(N o.of Docs 0)	0710102027072024/4	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	27-05-2024	book marking mandatory as per index and index page missing in file	
547	31-03-2024	0710102027072024(N o.of Docs 0)	0710102027072024/3	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	27-05-2024	need file to ocr reply accept affidavit	
548	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
549	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
550	15-05-2024	0710200400502007(N o.of Docs 2)	0710200400502007/74	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-05-2024	pagination missing in bookmarking	dattacoadvocates
551	20-05-2024	0710102001252023(N o.of Docs 2)	0710102001252023/1	INTERLOCUTORY APPLICATION (I.B.C)/530(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	27-05-2024	page no 42 to 95 and page no 109 to 137	kunal2087
552	25-05-2024	0710102015432023(N o.of Docs 2)	0710102015432023/5	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	27-05-2024	hindi pages need english translate copy	wamikatrehan
553	16-05-2024	0710102039552024(N o.of Docs 2)	0710102039552024/1	INTERLOCUTORY APPLICATION (I.B.C)/2404(ND)2024	RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 12(2)	27-05-2024	bookmarking mandatory	LQRAJIVBAJAJ
554	18-03-2023	0710102025462023(N o.of Docs 0)	0710102025462023/6	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	page 36 not readable	

555	18-03-2023	0710102025462023(N o.of Docs 0)	0710102025462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need sign of reply of every pages and page 41 not readable	
556	18-03-2023	0710102025462023(N o.of Docs 0)	0710102025462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need sign of reply of every pages and page 41 not readable	
557	18-03-2023	0710102025462023(N o.of Docs 0)	0710102025462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need sign of reply of every pages and page 41 not readable	
558	18-03-2023	0710102025462023(N o.of Docs 0)	0710102025462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need sign of reply of every pages and page 41 not readable	
559	15-05-2024	0710102025592023(N o.of Docs 4)	0710102025592023/4	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need every pages sign of reply and annexure pages need to be ocr separately file all respondent in different slash	kmn28
560	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
561	23-05-2024	0710102052502023(N o.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomic s
562	23-05-2024	0710102052502023(N o.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomic s
563	23-05-2024	0710102052502023(N o.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomic s
564	23-05-2024	0710102052502023(N o.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomic s
565	15-05-2024	0710102081472021(N o.of Docs 1)	0710102081472021/9	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-05-2024	put on ticket blank side in vakalatnama	Nikita_Dewan
566	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
567	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
568	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91

569	16-05-2024	0710102002342019(N o.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSIN GHAL91
570	16-05-2024	0710102074952019(N o.of Docs 1)	0710102074952019/12	COMPANY PETITION (COMPANIES ACT)/58(PB)2019	SANJAY TIWARI VS. LOYAL HOTEL AND RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	27-05-2024	bookmarking mandatory date missing in vakalatnama	prabhatkau shikadv
571	15-05-2024	0710102085822020(N o.of Docs 2)	0710102085822020/4	COMPANY PETITION (COMPANIES ACT)/175(PB)2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED VS. MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	27-05-2024	incomplete file	nistha_gupta
572	16-05-2024	0710102002172024(N o.of Docs 1)	0710102002172024/2	COMPANY APPEAL(COMPANIES ACT)/48(ND)2024	LUNSONS HERBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	27-05-2024	book marking mandatory as per index	Naren01
573	16-05-2024	0710102064642023(N o.of Docs 2)	0710102064642023/40	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	27-05-2024	Wrong file	ajmathew
574	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
575	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
576	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
577	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
578	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
579	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
580	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
581	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
582	1/5/2024	0710102067692023(N o.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
583	7/5/2024	0710102076712023(N o.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra

584	7/5/2024	0710102076712023(N o.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
585	15-05-2024	0710102076712023(N o.of Docs 3)	0710102076712023/12	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	page no 31 to 145 true copy missing page no 167 to 190 true copy and sign missing rearrange the book marking double pagination	ekanshmishra
586	7/5/2024	0710102076712023(N o.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
587	7/5/2024	0710102076712023(N o.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
588	15-05-2024	0710102082432023(N o.of Docs 2)	0710102082432023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2023	MIDDLE PATH TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	bookmarking mandatory with OCR Compulsory	CPINDIA
589	18-10-2023	0710102091752023(N o.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	27-05-2024	need every pages sing ticket not showing in vakalatnama	
590	15-05-2024	0710102093242023(N o.of Docs 2)	0710102093242023/6	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	need every pages sign	Integricon Law
591	15-05-2024	0710102093242023(N o.of Docs 1)	0710102093242023/5	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	bookmarking mandatory	Integricon Law
592	16-05-2024	0710102095792023(N o.of Docs 2)	0710102095792023/10	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	27-05-2024	progress report separately file	advanshulsharma
593	15-05-2024	0710102095792023(N o.of Docs 2)	0710102095792023/9	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	27-05-2024	progress report separately file IA form	advanshulsharma
594	20-05-2024	0710102022772024(N o.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
595	23-05-2024	0710102415722018(N o.of Docs 1)	0710102415722018/54	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	24-05-2024	paste ticket blank side on vakalatnama and missed date also	caopvijay@gmail.com
596	15-05-2024	0710102055182022(N o.of Docs 2)	0710102055182022/1	INTERLOCUTORY APPLICATION (I.B.C)/3302(PB)2022	ANIL GUPTA VS. PIYOOSH GOYAL	Application under any other provisions- IBC	24-05-2024	bookmarking mandatory	lexforiconsulting
597	15-05-2024	0710102060312022(N o.of Docs 2)	0710102060312022/4	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	24-05-2024	need every pages sign bookmarking mandatory	msv8691

598	20-05-2024	0710102101592022(N o.of Docs 2)	0710102101592022/6	COMPANY PETITION IB (IBC)/30(ND)2023	REGENCY FINCORP LIMITED VS. MANHAR LOGISTICS PRIVATE LIMITED	IBC under Sec 7	24-05-2024	bookmarking mandatory date missing in index and date missing verified details need every pages sing and true copy in Annexure OCR Compulsory in pdf	Saral Sharma
599	23-05-2024	0710102415722018(N o.of Docs 1)	0710102415722018/55	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	24-05-2024	need file to oce accept affidavit and paste tickets on blank side on vakalatnama and missed date	caopvijay@gmail.com
600	20-05-2024	0710200400802014(N o.of Docs 2)	0710200400802014/25	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
601	20-05-2024	0710200400812014(N o.of Docs 3)	0710200400812014/21	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
602	21-05-2024	0710102049692023(N o.of Docs 1)	0710102049692023/8	COMPANY PETITION IB (IBC)/439(ND)2023	SCORCHERS SERVICES I PRIVATE LIMITED VS. B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	24-05-2024	date missing in vakalatnama	Advsakat@09
603	15-05-2024	0710102053132023(N o.of Docs 2)	0710102053132023/16	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	24-05-2024	bookmarking mandatory need every pages sign With OCR Compulsory in pdf	dmyassocia tes
604	23-05-2024	0710102054562023(N o.of Docs 2)	0710102054562023/7	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	24-05-2024	pagination missing in bookmarking properly ocr in pages	smartnomic s
605	15-05-2024	0710102025352021(N o.of Docs 2)	0710102025352021/1	INTERLOCUTORY APPLICATION (I.B.C)/4798(ND)2021	** WILL BE AUTO FILLED LATER	Rule 11 of NCLT, 2016	24-05-2024	book marking mandatory as per index with pagination and index page missing in pdf and need file to ocr	kunal kher
606	15-05-2024	0710102065782023(N o.of Docs 4)	0710102065782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4134(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	24-05-2024	all document file separately	satyasabhar wal
607	15-05-2024	0710102067832023(N o.of Docs 2)	0710102067832023/4	COMPANY PETITION IB (IBC)/519(ND)2023	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	Wrong file	debarshich akraborty
608	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
609	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
610	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar

611	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
612	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
613	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
614	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
615	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
616	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
617	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
618	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
619	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
620	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
621	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
622	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
623	25-04-2024	0710102100982023(N o.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
624	23-05-2024	0710102006982024(N o.of Docs 1)	0710102006982024/2	INTERLOCATORY APPLICATION(COM PANIES ACT)/22(ND)2024	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY SDN BHD	Rule 11 of NCLT,Section 340	24-05-2024	date missing in index	rrglawoffice
625	22-05-2024	0710102021962024(N o.of Docs 2)	0710102021962024/2	INTERLOCATORY APPLICATION (I.B.C)/1535(PB)2024	SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2)	24-05-2024	pages 28 35 37 39 40 62 63 75 76 not readable paste ticket on blank side of vakalatanama	Admani785@gmail.com

626	20-05-2024	0710102022772024(N o.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
627	20-05-2024	0710102022772024(N o.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
628	20-05-2024	0710102022772024(N o.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
629	15-05-2024	0710102024432024(N o.of Docs 4)	0710102024432024/3	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	24-05-2024	page no 98 to 119 need sign with true copy	akhilsachar 65
630	10/5/2024	0710102021852024(N o.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
631	10/5/2024	0710102021852024(N o.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
632	10/5/2024	0710102021852024(N o.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
633	10/5/2024	0710102021852024(N o.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
634	15-05-2024	0710102026662024(N o.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshyagarwal
635	15-05-2024	0710102026662024(N o.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshyagarwal
636	15-05-2024	0710102026662024(N o.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshyagarwal
637	15-05-2024	0710102026662024(N o.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshyagarwal
638	26-07-2021	0710102051962021(N o.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
639	18-05-2024	0710102075112021(N o.of Docs 2)	0710102075112021/3	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	22-05-2024	need every pages sign in pdf	kshekar

640	17-05-2024	0710102107162023(N o.of Docs 2)	0710102107162023/3	COMPANY PETITION IB (IBC)/39(ND)2024	PNB HOUSING FINANCE LIMITED VS. DEEPSONS (INDIA) PVT. LTD.	IBC under Sec 7	22-05-2024	need every pages sign date missing in vakalatnama	D5122011
641	21-05-2024	0710102059362022(N o.of Docs 2)	0710102059362022/7	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	22-05-2024	pagination missing in bookmarking	vishal371adv
642	26-07-2021	0710102051962021(N o.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
643	21-05-2024	0710102020172024(N o.of Docs 2)	0710102020172024/2	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-05-2024	OCR Compulsory in pdf	bhalla
644	21-05-2024	0710102103702023(N o.of Docs 2)	0710102103702023/2	INTERLOCUTORY APPLICATION (I.B.C)/6629(ND)2023	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	19(2)	22-05-2024	pagination missing in book marking as per index affidavit mismatched address with notary both affidavit	ashishgupta 2310
645	26-07-2021	0710102051962021(N o.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
646	17-05-2024	0710102092372023(N o.of Docs 2)	0710102092372023/1	COMPANY APPLICATION(COM PANIES ACT)/389(ND)2023	POONAM AGRAWAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 242(4)	22-05-2024	need every pages sing	karan.legalis
647	26-07-2021	0710102051962021(N o.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
648	15-05-2024	0710102037592022(N o.of Docs 2)	0710102037592022/2	COMPANY PETITION IB (IBC)/466(PB)2022	SHAKUNTALAM SECURITIEDS PRIVATE LIMITED THOUGH ANIL GUPTA VS. PIYOOSH GOYAL	Section 95(1)	22-05-2024	book marking mandatory as per index	lexforicons ulting
649	18-05-2024	0710102080742021(N o.of Docs 2)	0710102080742021/3	INTERLOCUTORY APPLICATION (I.B.C)/5147(ND)2021	KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	22-05-2024	need every pages in pdf	kshekhar
650	15-05-2024	0710102053132023(N o.of Docs 2)	0710102053132023/13	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-05-2024	need every pages sign	vpachnanda
651	15-05-2024	0710102053132023(N o.of Docs 2)	0710102053132023/15	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-05-2024	bookmarking mandatory with sign all pages and OCR Compulsory in pdf	dmyassocia tes
652	17-05-2024	0710102094842019(N o.of Docs 2)	0710102094842019/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2019	MANISH RASWANT VS. MKJ EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1)	22-05-2024	need every pages sign	niki_ram@yahoo.com
653	18-05-2024	0710102065712021(N o.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar



654	18-05-2024	0710102065712021(N o.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
655	18-05-2024	0710102062072021(N o.of Docs 2)	0710102062072021/3	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
656	20-05-2024	0710102001102023(N o.of Docs 3)	0710102001102023/1	INTERLOCUTORY APPLICATION (I.B.C)/505(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 52 to 61 and 68 to 121 need ocr and 135 to 163	kunal2087
657	15-05-2024	0710102003362023(N o.of Docs 2)	0710102003362023/2	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	21-05-2024	wrong file	avinash.kaur
658	20-05-2024	0710102001092023(N o.of Docs 2)	0710102001092023/1	INTERLOCUTORY APPLICATION (I.B.C)/503(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
659	14-05-2024	0710102109882023(N o.of Docs 2)	0710102109882023/1	INTERLOCUTORY APPLICATION (I.B.C)/6718(PB)2023	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	21-05-2024	vakalatanama not uploaded in file and book marking is mandatory as per index with pagination	jrnlct
660	14-05-2024	0710102104882023(N o.of Docs 2)	0710102104882023/6	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	21-05-2024	book marking mandatory as per index with pagination and need sign page 1 to 4	ashishgupta 2310
661	14-05-2024	0710102103962023(N o.of Docs 1)	0710102103962023/4	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2024	need file to OCR AND PAGE NO 185 186 IS MISSING	bhalla
662	14-05-2024	0710102102792023(N o.of Docs 1)	0710102102792023/1	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2024	RAKESH KUMAR JINDAL VSSATISH CHANDER VARMA	Sec 66(1)	21-05-2024	Pagination missing in book marking as per index	iprakesh@17
663	14-05-2024	0710102081282021(N o.of Docs 2)	0710102081282021/9	INTERLOCUTORY APPLICATION (I.B.C)/5148(ND)2021	CHANCHAL DUA	Application under any other provisions- IBC	21-05-2024	book marking mandatory as per index and index page missing in file and sign every page of synopsis	amrends
664	14-05-2024	0710102091412023(N o.of Docs 1)	0710102091412023/1	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	21-05-2024	book marking mandatory as per index and index page missing in file	Taplegal
665	16-05-2024	0710102074952019(N o.of Docs 1)	0710102074952019/11	COMPANY PETITION (COMPANIES ACT)/58(PB)2019	SANJAY TIWARI VS. LOYAL HOTEL AND RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	21-05-2024	bookmarking mandatory date missing in vakalatnama	prabhatkaur shikadv
666	1/8/2023	0710102067352023(N o.of Docs 0)	0710102067352023/1	INTERLOCUTORY APPLICATION (I.B.C)/4142(ND)2023	MR.ARUN CHADHA	Regulation 44(2), Liquidation process Regulation, 2016	21-05-2024	page no 112 109 113 114 115 116 117 are not readable volume 2 page no 175 to 270 need annexure sign with true copy	

667	16-05-2024	0710102064642023(N o.of Docs 2)	0710102064642023/38	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2024	Wrong file	ajmathew
668	20-05-2024	0710102001062023(N o.of Docs 2)	0710102001062023/1	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
669	16-05-2024	0710102064642023(N o.of Docs 2)	0710102064642023/39	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2024	Wrong file	ajmathew
670	20-05-2024	0710102006982024(N o.of Docs 1)	0710102006982024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/22(ND)2024	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY SDN BHD	Rule 11 of NCLT,Section 340	21-05-2024	PAGE NO 19 20 43 80 83 84 85 86 87 88 89 90 NOT READABLE	rrglawoffice
671	18-05-2024	o.of Docs 2)	0710102047752021/3	APPLICATION	KUMAR VS. JBK	Sec 60(5)	21-05-2024	pdf	kshekhar
672	20-05-2024	o.of Docs 2)	0710102001212023/1	APPLICATION	LIMITED	NCLT, 2016	21-05-2024	109 TO 136 NEED OCR	kunal2087
673	20-05-2024	0710102001202023(N o.of Docs 3)	0710102001202023/1	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 52 TO 61 AND 68 TO 121 AND 135 TO 163	kunal2087
674	14-05-2024	0710102107592022(N o.of Docs 1)	0710102107592022/1	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	21-05-2024	book marking mandatory as per index with pagination	aayush.kevliani
675	20-05-2024	0710102001172023(N o.of Docs 2)	0710102001172023/1	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
676	19-05-2024	0710102080462021(N o.of Docs 1)	0710102080462021/4	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	21-05-2024	book marking mandatory as per index	hmcohm
677	20-05-2024	0710102001152023(N o.of Docs 2)	0710102001152023/1	INTERLOCUTORY APPLICATION (I.B.C)/515(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
678	20-05-2024	0710102001142023(N o.of Docs 2)	0710102001142023/1	INTERLOCUTORY APPLICATION (I.B.C)/512(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
679	18-05-2024	0710102060712021(N o.of Docs 2)	0710102060712021/3	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
680	18-05-2024	0710102065712021(N o.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
681	18-05-2024	0710102065712021(N o.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
682	18-05-2024	0710102061372021(N o.of Docs 2)	0710102061372021/4	INTERLOCUTORY APPLICATION (I.B.C)/4368(ND)2021	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
683	18-05-2024	0710102061702021(N o.of Docs 2)	0710102061702021/3	INTERLOCUTORY APPLICATION (I.B.C)/4180(ND)2021	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar

684	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
685	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
686	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
687	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
688	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
689	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
690	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
691	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
692	12/6/2024	0710102008132023(N o.of Docs 2)	0710102008132023/6	INTERLOCUTORY APPLICATION (I.B.C)/603(ND)2023	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	13-06-2024	properly ocr in pages	PIYUSH_BE RIWAL
693	5/6/2024	0710102096612022(N o.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	13-06-2024	Wrong file.	AyushPuri9
694	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
695	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
696	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
697	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal
698	6/6/2024	0710102077152023(N o.of Docs 2)	0710102077152023/44	TRANSFER PETITION(COMPANIES ACT)/9(PB)2023	GWALEC ELECTRICALS PVT. LTD. VS. N. JOHNSON ENGINEERS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	13-06-2024	book marking do as per index	shubhampal iwal

699	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
700	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
701	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
702	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
703	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
704	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
705	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
706	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW

707	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
708	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
709	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
710	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
711	8/6/2024	0710102044502024(N o.of Docs 6)	0710102044502024/1	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2024	AMIT JAIN VS. SH. NEERAJ SINGAL	Application under any other provisions- IBC	13-06-2024	volume 3 missed sign of page no 353 to 469 missed sign and true copy page no 470 to 519 missed sign and true copy page no 522 to 533 missed sign and true copy page no 535 to 546 volume 5 missed sign and true copy page no 833 to 894	rrglawoffice
712	8/6/2024	0710102044542024(N o.of Docs 2)	0710102044542024/4	RESTORED COMPANY PETITION (IBC)/8(ND)2024	THE BANK OF BARODA LIMITED VS. UMESH PADIA	Section 95(1)	13-06-2024	annexure every page need sign with true copy	jaitegansing h
713	5/6/2024	0710102107722020(N o.of Docs 2)	0710102107722020/4	INTERLOCUTORY APPLICATION (I.B.C)/5006(ND)2020	RAJAT MITRA VS. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	Application under any other provisions- IBC	13-06-2024	index missing in bookmarking	fcsharish1
714	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016

715	8/6/2024	0710102091692023(N o.of Docs 2)	0710102091692023/4	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination and mismatched notary with affidavit page no 12	advocatepr anavgupta
716	7/6/2024	0710102091552023(N o.of Docs 1)	0710102091552023/3	COMPANY PETITION IB (IBC)/16(PB)2024	KING,S WORLDWIDE INDIA CENTRE	IBC Section 59	13-06-2024	bookmarking mandatory WITH PAGINATION AND OCR	D14222006
717	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016
718	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016
719	8/6/2024	0710102098852023(N o.of Docs 5)	0710102098852023/2	INTERLOCUTORY APPLICATION (I.B.C)/6175(ND)2023	OPEN PLATFORMS PVT. LTD VS. MR. VIKRAM BAJAJ (THE RESOLUTION PROFESSIONAL NET4 INDIA LTD.)	Sec 60(5)	13-06-2024	volume 1 need every page sign of written submission page no 1 to 8	advocatesu mitbatra
720	5/6/2024	0710102100342023(N o.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
721	5/6/2024	0710102100342023(N o.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
722	5/6/2024	0710102100342023(N o.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
723	5/6/2024	0710102100342023(N o.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
724	8/6/2024	0710102100842023(N o.of Docs 1)	0710102100842023/2	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
725	8/6/2024	0710102100812023(N o.of Docs 1)	0710102100812023/2	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama	ashutoshs701
726	8/6/2024	0710102100832023(N o.of Docs 1)	0710102100832023/2	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701

727	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
728	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
729	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatanama	d14312016
730	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
731	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
732	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
733	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW

734	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
735	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
736	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
737	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
738	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
739	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
740	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL (COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016



741	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016
742	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016
743	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016
744	6/6/2024	0710102082072023(N o.of Docs 2)	0710102082072023/8	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	13-06-2024	separate file application and rejoinder in different slash application need to nclt order	KKSLO
745	23-02-2024	0710102073702023(N o.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIE S ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-06-2024	date missing in vakalatnama	d14312016
746	12/4/2024	0710102067972023(N o.of Docs 2)	0710102067972023/3	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	13-06-2024	pagination missing in bookmarking with ocr in pages	ssbhati1404
747	12/4/2024	0710102067972023(N o.of Docs 2)	0710102067972023/3	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	13-06-2024	pagination missing in bookmarking with ocr in pages	ssbhati1404
748	12/4/2024	0710102067972023(N o.of Docs 2)	0710102067972023/3	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	13-06-2024	pagination missing in bookmarking with ocr in pages	ssbhati1404
749	12/4/2024	0710102067972023(N o.of Docs 2)	0710102067972023/3	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	13-06-2024	pagination missing in bookmarking with ocr in pages	ssbhati1404
750	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW

751	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
752	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
753	29-04-2024	0710102003152024(N o.of Docs 3)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	13-06-2024	pagination missing in book marking as per index and index page missed in book marking annexures every page need sign with true copy and missed 25 rs welfare fee on vakalatanama	PJLAW
754	5/6/2024	0710102006852024(N o.of Docs 2)	0710102006852024/5	INTERLOCUTORY APPLICATION(COM PANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
755	5/6/2024	0710102006852024(N o.of Docs 2)	0710102006852024/5	INTERLOCUTORY APPLICATION(COM PANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
756	8/5/2024	0710102039882024(N o.of Docs 0)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	13-06-2024	page 3 to 6 need sign with true copy	
757	5/6/2024	0710102006852024(N o.of Docs 2)	0710102006852024/5	INTERLOCUTORY APPLICATION(COM PANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
758	3/5/2024	0710102038532024(N o.of Docs 0)	0710102038532024/1	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2024	UMESH GUPTA RESOLUTION PROFESSIONAL FOR M/S. MADHUVAN TIE-UP PRIVATE LIMITED VS AKHILESH KUMAR SUSPENDED DIRECTOR MIS. MADHUVAN TIE-UP PRIVATE LIMITED	19(2)	13-06-2024	annexure every pages need sign with true copy	
759	5/6/2024	0710102038142024(N o.of Docs 2)	0710102038142024/1	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	13-06-2024	pagination in book marking missed and missed order of nclt	sanjay918
760	5/6/2024	0710102037932024(N o.of Docs 1)	0710102037932024/1	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach nclt last order	Yogender Pal

761	5/6/2024	0710102037892024(N o.of Docs 1)	0710102037892024/1	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach last order of nclt	Yogender Pal
762	5/6/2024	0710102006852024(N o.of Docs 2)	0710102006852024/5	INTERLOCUTORY APPLICATION(COM PANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jسالaw.com
763	12/6/2024	0710102010262024(N o.of Docs 2)	0710102010262024/1	INTERLOCUTORY APPLICATION (I.B.C)/817(ND)2024	KIRTI SINGH VS. M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	13-06-2024	need every pages sign and true copy in pages. 25rs welfare 3rs court fees missing in Vakalatnama	prafuljindal
764	12/6/2024	0710102010272024(N o.of Docs 2)	0710102010272024/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2024	MANAN SINGH VS. M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	13-06-2024	need every pages sign and true copy in pages. 25rs welfare 3rs court fees missing in Vakalatnama	prafuljindal
765	12/6/2024	0710102047772021(N o.of Docs 2)	0710102047772021/2	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2021	SANJAY KUMAR SINGH VSVINEET AGGARWAL	Sec 60(5)	13-06-2024	index page missed in book marking and pagination missed in book marking and need every page sign of written submission and proof of service need not require reply pdf reply and written submission file separately in different slash	unarayanas sociates
766	12/6/2024	0710102010332024(N o.of Docs 2)	0710102010332024/1	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2024	KIRAN SINGH VS. M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	13-06-2024	need every pages sign and true copy in pages. 25rs welfare 3rs court fees missing in Vakalatnama	prafuljindal
767	5/6/2024	0710102066492021(N o.of Docs 2)	0710102066492021/7	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	13-06-2024	bookmarking mandatory need every pages sign	rrinsolvency
768	12/6/2024	0710102010342024(N o.of Docs 2)	0710102010342024/1	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2024	PARIJAT PARIMAL VS. M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	13-06-2024	need every pages sign and true copy in pages. 25rs welfare 3rs court fees missing in Vakalatnama	prafuljindal
769	12/6/2024	0710102010312024(N o.of Docs 2)	0710102010312024/1	INTERLOCUTORY APPLICATION (I.B.C)/826(ND)2024	SHEKHAR KUMAR VS. M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	13-06-2024	need every pages sign and true copy in pages. 25rs welfare 3rs court fees missing in Vakalatnama	prafuljindal

770	22-03-2023	0710102027132023(N o.of Docs 0)	0710102027132023/1	INTERLOCUTORY APPLICATION (I.B.C)/924(ND)2024	INDUSIND BANK LIMITED VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	13-06-2024	volume 1 master index index page missed in book marking and pagination missed in book marking and OCR missed in file . volume 2 missed book marking . volume 3 pagination missed in book marking and page no 397 to 399 missed sign and true copy.	
771	11/6/2024	0710102021512024(N o.of Docs 2)	0710102021512024/7	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBH ATNAGAR
772	11/6/2024	0710102021512024(N o.of Docs 1)	0710102021512024/6	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBH ATNAGAR
773	11/6/2024	0710102021512024(N o.of Docs 2)	0710102021512024/5	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missed in book marking and need sign of every page of reply some pages missed ocr and some annexures pages need sign with true copy	PRANATIBH ATNAGAR
774	29-05-2024	0710102088322021(N o.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
775	29-05-2024	0710102088322021(N o.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
776	29-05-2024	0710102088322021(N o.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
777	29-05-2024	0710102088322021(N o.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
778	11/6/2024	0710102021512024(N o.of Docs 1)	0710102021512024/4	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination	PRANATIBH ATNAGAR
779	8/6/2024	0710102044532024(N o.of Docs 2)	0710102044532024/4	RESTORED COMPANY PETITION (IBC)/7(ND)2024	THE BANK OF BARODA LIMITED VS. GOPAL CHANDRA PADIA	Section 95(1)	13-06-2024	annexure every pages need sign with true copy	jaitegansing h
780	13-04-2024	0710102031002024(N o.of Docs 0)	0710102031002024/3	COMPANY PETITION IB (IBC)/229(ND)2024	ILD OWNERS WELFARE ASSOCIATION VS. M/S ALM INFOTECH CITY PVT LTD	IBC under Sec 7	13-06-2024	missed sign and true copy in every pages of pdf .	

781	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
782	6/6/2024	0710102009062020(N o.of Docs 2)	0710102009062020/8	COMPANY PETITION IB (IBC)/448(ND)2020	PRABHATAM ADVERTISING PVT. LTD. VS. PANOPTES INDIA PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in book marking and mismatched verification	PRIYANKAS ETHIA
783	6/6/2024	0710102008612022(N o.of Docs 2)	0710102008612022/12	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination and need file to ocr and date and place missed in index page	singhbhupe ndra1896
784	6/6/2024	0710102008612022(N o.of Docs 1)	0710102008612022/11	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	only proof of service uploaded	singhbhupe ndra1896
785	6/6/2024	0710102008612022(N o.of Docs 1)	0710102008612022/10	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination	singhbhupe ndra1896
786	5/6/2024	0710102076012023(N o.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
787	5/6/2024	0710102035992024(N o.of Docs 1)	0710102035992024/1	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/6/2024	page 3 to 6 need sign with true copy	wittonslaw
788	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
789	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
790	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
791	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
792	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40

793	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
794	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
795	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
796	5/6/2024	0710102016722022(N o.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL2 40
797	5/6/2024	0710102024322022(N o.of Docs 3)	0710102024322022/7	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
798	5/6/2024	0710102024362022(N o.of Docs 3)	0710102024362022/7	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
799	5/6/2024	0710102024782022(N o.of Docs 3)	0710102024782022/5	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
800	5/6/2024	0710102024722022(N o.of Docs 3)	0710102024722022/8	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
801	5/6/2024	0710102024712022(N o.of Docs 3)	0710102024712022/7	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
802	5/6/2024	0710102024912022(N o.of Docs 3)	0710102024912022/7	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
803	5/6/2024	0710102002732020(N o.of Docs 5)	0710102002732020/64	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	12/6/2024	page no 447 467 501 502 503 505 506 507 is not readable 645 page no blur and 647 648 649 657 dim pages	wamikatrehan

804	7/6/2024	0710102002642023(N o.of Docs 2)	0710102002642023/10	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/6/2024	bookmarking mandatory and pagination, need every pages sign	manishsri
805	5/6/2024	0710102029222024(N o.of Docs 1)	0710102029222024/1	COMPANY PETITION IB (IBC)/206(ND)2024	GROYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	annexure every pages need sign with true copy	MAH457920 17
806	29-03-2024	0710102026722024(N o.of Docs 0)	0710102026722024/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/42(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232, Sec 234	12/6/2024	annexure e missing in book marking and annexure every pages need sign with true copy	
807	29-03-2024	0710102026722024(N o.of Docs 0)	0710102026722024/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/42(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232, Sec 234	12/6/2024	annexure e missing in book marking and annexure every pages need sign with true copy	
808	29-03-2024	0710102026722024(N o.of Docs 0)	0710102026722024/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/42(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232, Sec 234	12/6/2024	annexure e missing in book marking and annexure every pages need sign with true copy	
809	29-03-2024	0710102026722024(N o.of Docs 0)	0710102026722024/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/42(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232, Sec 234	12/6/2024	annexure e missing in book marking and annexure every pages need sign with true copy	
810	13-02-2020	0710102019802020(N o.of Docs 0)	0710102019802020/8	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	12/6/2024	bookmarking compulsory with page numbering.	
811	13-02-2020	0710102019802020(N o.of Docs 0)	0710102019802020/8	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	12/6/2024	bookmarking compulsory with page numbering.	
812	13-02-2020	0710102019802020(N o.of Docs 0)	0710102019802020/8	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	12/6/2024	bookmarking compulsory with page numbering.	
813	13-02-2020	0710102019802020(N o.of Docs 0)	0710102019802020/8	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	12/6/2024	bookmarking compulsory with page numbering.	
814	5/6/2024	0710102015102022(N o.of Docs 2)	0710102015102022/12	COMPANY PETITION (COMPANIES ACT)/58(PB)2022	MR. RAGHAV KATYAL VS. AEGIR BREWERS AND DISTILLERS PVT LTD	Sec. 271-273	12/6/2024	book marking mandatory as per index with pagination and need every page sign of written submission	rsdbajjglo bal
815	5/6/2024	0710102035772024(N o.of Docs 2)	0710102035772024/1	INTERLOCUTORY APPLICATION (I.B.C)/2533(ND)2024	AMIT TALWAR	Application under any other provisions- IBC	12/6/2024	book marking mandatory as per index	mnrajsingh
816	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@

817	4/6/2024	0710102081472021(N o.of Docs 2)	0710102081472021/10	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/6/2024	index page missed in book marking and need every page sign of written submission	zkadvocate1@gmail.co
818	20-12-2023	0710102108222023(N o.of Docs 0)	0710102108222023/11	TRANSFER APPLICATION/3(PB) 2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	11/6/2024	page no 6 to 12 need sign with true copy and page no 7 to 11 missed in book marking	
819	20-12-2023	0710102108222023(N o.of Docs 0)	0710102108222023/11	TRANSFER APPLICATION/3(PB) 2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	11/6/2024	page no 6 to 12 need sign with true copy and page no 7 to 11 missed in book marking	
820	20-12-2023	0710102108222023(N o.of Docs 0)	0710102108222023/11	TRANSFER APPLICATION/3(PB) 2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	11/6/2024	page no 6 to 12 need sign with true copy and page no 7 to 11 missed in book marking	
821	20-12-2023	0710102108222023(N o.of Docs 0)	0710102108222023/11	TRANSFER APPLICATION/3(PB) 2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	11/6/2024	page no 6 to 12 need sign with true copy and page no 7 to 11 missed in book marking	
822	4/6/2024	0710102066712023(N o.of Docs 2)	0710102066712023/11	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	11/6/2024	pagination missing in book marking page no 54 to 183 need to be ocr	sonalijoon
823	5/6/2024	0710102002702024(N o.of Docs 2)	0710102002702024/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	11/6/2024	page no 11 notary mismatched affidavit address	shekhawatil egal
824	28-05-2024	0710102406952018(N o.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Applicatio n under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sa stralegal
825	26-08-2021	0710102060982021(N o.of Docs 0)	0710102060982021/5	INTERLOCUTORY APPLICATION (I.B.C)/4150(PB)2021	VOLTAGE ENFORCEMENT & SECURITY PRIVATE LIMITED VSMR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LIMITED	Sec 60(5)	11/6/2024	compliance affidavit need nclt last order	
826	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
827	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
828	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@



829	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
830	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
831	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
832	4/6/2024	0710102076402022(N o.of Docs 2)	0710102076402022/8	COMPANY PETITION IB (IBC)/779(PB)2022	DMI FINANCE PRIVATE LIMITED VS. DAUPHIN AKG HOTELS PRIVATE LIMITED	IBC under Sec 7	11/6/2024	file need to be ocr accept affidavit	vipulganda
833	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
834	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
835	23-04-2024	0710102035102024(N o.of Docs 0)	0710102035102024/1	INTERLOCUTORY APPLICATION (I.B.C)/2409(ND)2024	D KONDA SRA VS. RAVINDRA KUMAR GOEL SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/6/2024	need file to be ocr of reply	
836	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
837	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
838	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
839	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@
840	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbal aji@

841	28-05-2024	0710102406952018(N o.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastralegal
842	28-05-2024	0710102406952018(N o.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastralegal
843	12/9/2023	0710102079082023(N o.of Docs 0)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	11/6/2024	book marking mandatory as per index	
844	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbalaji@
845	4/6/2024	0710102103272022(N o.of Docs 2)	0710102103272022/2	COMPANY PETITION (COMPANIES ACT)/239(ND)2022	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	11/6/2024	application need last (compliance) order of nclt, Page no 24 26 28 37 38 39 40 41 42 44 45 46 47 are not readable.	kapoorandcompany
846	20-05-2019	0710102088902019(N o.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	11/6/2024	page 220 231 232 233 234 235 236 237 238 are paper cutting 288 to 354 not readable hindi pages need english translate copy 534 535 554 594 597 608 pages not readable	
847	4/6/2024	0710102085342023(N o.of Docs 2)	0710102085342023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2023	G L FASHIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/6/2024	pagination missing in book marking as per index	VAPNASSOCIATES
848	4/6/2024	0710102120062019(N o.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	file need to be ocr	rkrmanbalaji@
849	4/6/2024	0710102103232023(N o.of Docs 3)	0710102103232023/3	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	11/6/2024	book marking mandatory as per index and 3 rs court fee missed in vakalatnama	MANOJDUBEY
850	28-05-2024	0710102406952018(N o.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastralegal
851	21-03-2024	0710102024932024(N o.of Docs 0)	0710102024932024/3	COMPANY PETITION IB (IBC)/187(ND)2024	AGARWAL SANITATION VS. RPS INFRASTRUCTURE LTD.	IBC Under Sec 9	11/6/2024	need every page sign of written submission	

852	10/10/2023	0710102087172023(N o.of Docs 0)	0710102087172023/3	INTERLOCUTORY APPLICATION (I.B.C)/6183(ND)2023	MAHENDRA KUMAR JAJOO VS. HEMANT SETHI AND ORS.	Sec 60(5)	10/6/2024	annexure every pages need sign with true copy( page no 6 to 150 ) in volume 1 and volume 2 missed true copy with sign page no (151 to 224)	
853	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
854	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
855	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
856	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
857	26-04-2024	0710102036292024(N o.of Docs 0)	0710102036292024/1	COMPANY PETITION IB (IBC)/268(ND)2024	SEKISUI CHEMICAL INDIA PRIVATE LIMITED	IBC Section 59	10/6/2024	need every pages sign and true copy in Annexure	
858	4/6/2024	0710102035142024(N o.of Docs 2)	0710102035142024/1	INTERLOCUTORY APPLICATION (I.B.C)/2198(ND)2024	OMKARA ASSETS RECONSTRUCTIONS PVT LTD VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS LIMITED	Sec 60(5)	10/6/2024	address Wrong with affidavit	sanjay.bhatt
859	4/6/2024	0710102027052024(N o.of Docs 2)	0710102027052024/2	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	10/6/2024	address missing in affidavit	Ravi Mohan
860	29-03-2024	0710102026372024(N o.of Docs 0)	0710102026372024/1	COMPANY APPLICATION(COM PANIES ACT)/96(PB)2024	SOHO LIMITED VS. VIRENDRA KUMAR KAUSHIK	Section 340	10/6/2024	incomplete file	
861	5/6/2024	0710102011122024(N o.of Docs 2)	0710102011122024/3	INTERLOCUTORY APPLICATION(IBC)( PLAN)/9(ND)2024	ANAND SONBHADRA RP OF ALTECH INFRASTRUCTURE PRIVATE LIMITED VS	Sec 30	10/6/2024	bookmarking mandatory	ngautam
862	4/6/2024	0710102042372021(N o.of Docs 2)	0710102042372021/2	INTERLOCUTORY APPLICATION (I.B.C)/2729(PB)2021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VSGANGA RAM AGARWAL	Application under any other provisions- IBC	10/6/2024	need nclt last order and annexures pages need to be ocr	vivekamar95
863	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
864	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
865	4/6/2024	0710102041572024(N o.of Docs 1)	0710102041572024/1	INTERLOCUTORY APPLICATION (I.B.C)/2672(ND)2024	ISMAT KHANAM VS. NILESH SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	10/6/2024	book marking mandatory as per index with pagination	adv.ashishsinha
866	4/6/2024	0710102037402024(N o.of Docs 2)	0710102037402024/1	INTERLOCUTORY APPLICATION (I.B.C)/2460(ND)2024	IMUBBLE REALTORS PRIVATE LIMITED VS. IRP OF REALANCHORS DEVELOPERRS PVT LTD MR. DEEPAK JOSHI	Sec 60(5)	10/6/2024	address missing with affidavit	kumardeepraj

867	9/5/2024	0710102040792024(N o.of Docs 0)	0710102040792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2474(ND)2024	VIJENDER SHARMA	Application under any other provisions- IBC	10/6/2024	book marking mandatory as per index with pagination	
868	9/5/2024	0710102040782024(N o.of Docs 0)	0710102040782024/1	INTERLOCUTORY APPLICATION (I.B.C)/2476(ND)2024	VIJENDER SHARMA	Application under any other provisions- IBC	10/6/2024	book marking mandatory as per index with pagination	
869	9/5/2024	0710102040772024(N o.of Docs 0)	0710102040772024/1	INTERLOCUTORY APPLICATION (I.B.C)/2477(ND)2024	VIJENDER SHARMA	Application under any other provisions- IBC	10/6/2024	book marking mandatory as per index with pagination	
870	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
871	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
872	4/6/2024	0710102036532024(N o.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	10/6/2024	need every pages ocr	garora779@gmail.com
873	4/6/2024	0710102034782022(N o.of Docs 2)	0710102034782022/34	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/6/2024	bookmarking mandatory need every pages sign with ocr council details missing in index	advmuskan puri
874	6/6/2024	0710102037252022(N o.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	10/6/2024	book marking mandatory as per index and pagination missing in file need every pages sign of performa missed pagination and sign of index page	negimilan04
875	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
876	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
877	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	

878	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
879	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
880	4/6/2024	0710102019492024(N o.of Docs 2)	0710102019492024/2	INTERLOCUTORY APPLICATION(COM PANIES ACT)/108(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	7/6/2024	3rs court fees 25rs welfare ticket missing in vakalatnama	advmeghna rao
881	3/6/2024	0710102076782023(N o.of Docs 4)	0710102076782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	7/6/2024	pagination missing in book marking as per index annexures pages not readable page no 31 to 62 some page missed true copy annexure j pages not readable and 175 page not clearly visible	deveshbhatia
882	3/6/2024	0710102044962024(N o.of Docs 1)	0710102044962024/1	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VSNAVNEET GUPTA	Sec 60(5)	7/6/2024	pdf not uploaded	Navneet10619
883	3/6/2024	0710102053582023(N o.of Docs 2)	0710102053582023/4	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	7/6/2024	page 6 to 9 missed in book marking	PRAVEENA
884	12/10/2021	0710102074662021(N o.of Docs 0)	0710102074662021/38	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	7/6/2024	need every pages sign of written submission	
885	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
886	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
887	4/6/2024	0710102011162024(N o.of Docs 2)	0710102011162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/6/2024	need every pages ocr	quadlegal

888	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
889	3/5/2024	0710102038792024(N o.of Docs 0)	0710102038792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2455(ND)2024	RATTANINDIA POWER LTD. VS. SINNAR THERMAL POWER LTD THROUGH ITS RESOLUTION PROFESSIONAL MR RAHUL JINDAL	Sec 60(5)	7/6/2024	need file to be ocr of reply page no 1 to 12	
890	17-10-2023	0710102091412023(N o.of Docs 0)	0710102091412023/2	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	missed address in affidavit	
891	4/6/2024	0710102007932024(N o.of Docs 2)	0710102007932024/5	COMPANY PETITION IB (IBC)/73(ND)2024	KULDEEP PROPRIETOR OF OM SHIV ENTERPRISES VS. IMPLEX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	incomplete file	devrana
892	5/6/2024	0710102091412023(N o.of Docs 1)	0710102091412023/3	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024		Taplegal
893	3/6/2024	0710102040462024(N o.of Docs 2)	0710102040462024/1	INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	6/6/2024	book marking mandatory as per index	Mansumyer Singh
894	17-10-2023	0710102091412023(N o.of Docs 0)	0710102091412023/2	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	missed address in affidavit	
895	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
896	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
897	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
898	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
899	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
900	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	

901	3/6/2024	0710102031242022(N o.of Docs 5)	0710102031242022/6	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	6/6/2024	book marking mandatory as per index and need file to ocr page no 13 notary mismatched affidavit address all reply file separately in different slash	b_arora
902	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
903	4/6/2024	0710102007302022(N o.of Docs 3)	0710102007302022/11	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	page no 98 100 101 not readable	induslaw
904	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
905	21-05-2024	0710102027202024(N o.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
906	21-05-2024	0710102027202024(N o.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
907	3/6/2024	0710102077262021(N o.of Docs 1)	0710102077262021/5	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory with order missing	Laws.lance
908	17-10-2023	0710102091412023(N o.of Docs 0)	0710102091412023/2	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	missed address in affidavit	
909	4/6/2024	0710102005052024(N o.of Docs 2)	0710102005052024/6	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	6/6/2024	bookmarking mandatory notary mismatch with affidavit need every pages ocr	manishsri
910	3/6/2024	0710102074662021(N o.of Docs 3)	0710102074662021/39	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/6/2024	incomplete file	rsa
911	3/6/2024	0710102027202024(N o.of Docs 4)	0710102027202024/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	Both reply file separately in different slash	SRMLegal
912	4/6/2024	0710102009462020(N o.of Docs 2)	0710102009462020/11	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	6/6/2024	incomplete file	SILVER123
913	31-08-2018	0710120009322018(N o.of Docs 0)	0710120009322018/27	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	6/6/2024	need every page sign of brief note	
914	21-05-2024	0710102027202024(N o.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
915	2/3/2024	0710102019492024(N o.of Docs 0)	0710102019492024/3	INTERLOCUTORY APPLICATION (COMPANIES ACT)/108(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	6/6/2024	3rs court fees 25rs welfare ticket missing in vakaltanama	

916	3/6/2024	0710102077262021(N o.of Docs 2)	0710102077262021/4	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory need every pages ocr	Laws.lance
917	20-10-2021	0710102077702021(N o.of Docs 0)	0710102077702021/4	COMPANY PETITION IB (IBC)/331(PB)2022	STRESSED ASSETS STABILIZATION FUND (SASF) VS. PRAVEEN KUMAR SINGLA	Section 95(1)	6/6/2024	need every pages sign	
918	3/6/2024	0710102043842024(N o.of Docs 2)	0710102043842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2687(ND)2024	MR. ASHISH VYAS RESOLUTION PROFESSIONAL OF M/S VIDHATA METAL PRIVATE LIMITED VS. ISHWAR GUGANRAM SAMOTA SUSPENDED BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED	19(2)	6/6/2024	exhibit every pages missed true copy and 25 rs welfare missed in vakalatnama	MishraLegals
919	21-05-2024	0710102027202024(N o.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
920	17-10-2023	0710102091412023(N o.of Docs 0)	0710102091412023/2	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	missed address in affidavit	
921	19-04-2011	0710200400502011(N o.of Docs 0)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	5/6/2024	need every pages sign 34,35,36 hindi pages	
922	3/6/2024	0710102163952019(N o.of Docs 1)	0710102163952019/4	COMPANY APPLICATION(COM PANIES ACT)/632(ND)2019	NAVEEN MALHOTRA VS. VTL ( INDIA) LIMITED	Application under any other provisions- IBC	5/6/2024	need every pages ocr	ASHISH@IP 1
923	2/6/2024	0710102009462020(N o.of Docs 2)	0710102009462020/10	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/6/2024	dim pages and pagination missing in book marking and need every page sign	SILVER123
924	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
925	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
926	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
927	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
928	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
929	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
930	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
931	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar



932	17-05-2024	0710102022852020(N o.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
933	29-05-2024	0710102007302022(N o.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
934	29-05-2024	0710102007302022(N o.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
935	29-05-2024	0710102007302022(N o.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
936	29-05-2024	0710102007302022(N o.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
937	1/6/2024	0710102049092022(N o.of Docs 1)	0710102049092022/2	COMPANY APPLICATION(COM PANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
938	1/6/2024	0710102049092022(N o.of Docs 1)	0710102049092022/3	COMPANY APPLICATION(COM PANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	bookmarking mandatory	Harsheen Madan
939	29-05-2024	0710102049092022(N o.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COM PANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
940	29-05-2024	0710102049092022(N o.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COM PANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
941	29-05-2024	0710102049092022(N o.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COM PANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan

942	29-05-2024	0710102049092022(N o.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COM PANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
943	31-05-2024	0710102088912022(N o.of Docs 2)	0710102088912022/4	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	5/6/2024	need every pages sign bookmarking mandatory	Mrinalini 947@gmail.
944	31-05-2024	0710102088922022(N o.of Docs 2)	0710102088922022/4	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	5/6/2024	bookmarking mandatory need every pages sign	Mrinalini 947@gmail.
945	2/6/2024	0710102092022022(N o.of Docs 3)	0710102092022022/6	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	5/6/2024	book marking mandatory as per index and need reply to ocr	niharikagula ti
946	1/6/2024	0710102093582022(N o.of Docs 2)	0710102093582022/11	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	5/6/2024	need every pages sign	hash@1812 69
947	18-11-2022	0710102095612022(N o.of Docs 0)	0710102095612022/5	COMPANY PETITION IB (IBC)/886(ND)2022	MR. AMARJIT SINGH DASWAL VS. PUNJAB NATIONAL BANK	Section 94(1)	5/6/2024	bookmarking mandatory need every pages and true copy in Annexure	
948	3/6/2024	0710102098172022(N o.of Docs 2)	0710102098172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	5/6/2024	index missing in bookmarking address missing in affidavit need every pages sign	raghav.cha dha
949	3/6/2024	0710102105812022(N o.of Docs 2)	0710102105812022/4	INTERLOCUTORY APPLICATION (I.B.C)/6(PB)2023	AMARENDRA FINANCIAL PRIVATE LIMITED VS. CYNOSURE REAL ESTATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2024	bookmarking mandatory	CPINDIA
950	3/6/2024	0710102022062023(N o.of Docs 3)	0710102022062023/9	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	5/6/2024	all document filed separately	vgclawfirm
951	11/3/2023	0710102023042023(N o.of Docs 0)	0710102023042023/2	COMPANY APPEAL (COMPANIE S ACT)/124(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (FRESHTEX TECHNOLOGIES PVT LTD)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	5/6/2024	book marking mandatory as per index	
952	1/4/2023	0710102030162023(N o.of Docs 0)	0710102030162023/1	INTERLOCUTORY APPLICATION (I.B.C)/1995(ND)2023	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. RAJIV GOYAL	Sec 60(5)	5/6/2024	pagination missing in bookmarking	

953	31-05-2024	0710102054712023(N o.of Docs 3)	0710102054712023/2	INTERVENTION PETITION (IBC)/28(PB)2023	INDIA DEBT RESOLUTION COMPANY LIMITED AS A POWER OF ATTORNEY HOLDER OF NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED ACTING IN ITS CAPACITY AS A TRUSTEE OF NARCL-TRUST - 0003/2022-23 VS. ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec 60(5)	5/6/2024	page no 20 notary mismatched address in affidavit page no 60 62 65 hindi page need english type copy some pages have not ocr and vakalatnama need 25 rs welfare fee and 3 rs court fee on vakalatnama	rashmi.raj
954	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
955	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
956	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
957	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
958	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
959	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
960	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
961	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
962	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
963	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
964	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
965	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w

966	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
967	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
968	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
969	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
970	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
971	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
972	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
973	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
974	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
975	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
976	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
977	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
978	20-11-2023	0710102074722023(N o.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritla w
979	31-05-2024	0710102087342023(N o.of Docs 1)	0710102087342023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2023	DOOZY FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	bookmarking mandatory	CPINDIA
980	31-10-2023	0710102094892023(N o.of Docs 0)	0710102094892023/4	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	5/6/2024	index missing in pdf	

981	31-10-2023	0710102094892023(N o.of Docs 0)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	5/6/2024	pdf reupload	
982	11/12/2023	0710102105402023(N o.of Docs 0)	0710102105402023/9	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	5/6/2024	book marking mandatory as per index and also index page missed in book marking	
983	11/12/2023	0710102105402023(N o.of Docs 0)	0710102105402023/9	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	5/6/2024	book marking mandatory as per index and also index page missed in book marking	
984	11/12/2023	0710102105402023(N o.of Docs 0)	0710102105402023/9	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	5/6/2024	book marking mandatory as per index and also index page missed in book marking	
985	11/12/2023	0710102105402023(N o.of Docs 0)	0710102105402023/9	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	5/6/2024	book marking mandatory as per index and also index page missed in book marking	
986	12/12/2023	0710102105852023(N o.of Docs 0)	0710102105852023/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2024	S A A STAINLESS STEEL PRIVATE LIMITED VS. ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	5/6/2024	incomplete file	
987	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
988	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
989	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
990	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	

991	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
992	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
993	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
994	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
995	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
996	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
997	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
998	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	

999	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
1000	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
1001	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
1002	9/1/2024	0710102003142024(N o.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	5/6/2024	Book marking mandatory as per index with pagination	
1003	25-01-2024	0710102009032024(N o.of Docs 0)	0710102009032024/3	INTERLOCUTORY APPLICATION (I.B.C)/511(ND)2024	SUNRISES INDUSTRIES THROUGH ITS AUTHORISED SIGNATORY MR VS. UMESH GUPTA LIQUIDATOR	Sec 60(5)	5/6/2024	need every pages sign	
1004	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1005	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1006	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1007	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1008	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	







1033	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1034	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1035	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1036	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1037	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1038	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1039	31-01-2024	0710102010862024(N o.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	5/6/2024	all document file separately	
1040	23-02-2024	0710102016792024(N o.of Docs 0)	0710102016792024/16	INTERLOCATORY APPLICATION(COM PANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	5/6/2024	need every pages sign	
1041	26-02-2024	0710102017722024(N o.of Docs 0)	0710102017722024/4	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/20(ND)2024	PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	affidavit of compliance need last order of nclt	
1042	3/6/2024	0710102017762024(N o.of Docs 10)	0710102017762024/2	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	5/6/2024	book marking mandatory as per index and index need according to volume and need every page sign of reply	ADV-VIREN
1043	31-05-2024	0710102018342024(N o.of Docs 2)	0710102018342024/4	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	Pagination missing in book marking page no 62 63 verification case wrong 3 rs court fee missed on vakalatnama	paritosh
1044	1/6/2024	0710102018342024(N o.of Docs 3)	0710102018342024/5	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama verified details Wrong and pages no missing	paritosh

1045	8/3/2024	0710102021092024(N o.of Docs 0)	0710102021092024/1	INTERLOCUTORY APPLICATION (I.B.C)/1507(ND)2024	VIJENDER SINGH VS. ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PVT LTD	Rule 11 of NCLT, 2016	5/6/2024	bookmarking mandatory with pagination	
1046	31-05-2024	0710102021522024(N o.of Docs 2)	0710102021522024/2	INTERLOCUTORY APPLICATION (I.B.C)/1461(PB)2024	MUKESH KUMAR VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL (FOR CHD DEVELQPERS LTD.)	Sec 60(5)	5/6/2024	need every pages true copy in Annexure	advshreysinha
1047	31-05-2024	0710102022042024(N o.of Docs 1)	0710102022042024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2024	QFS CONSULTANCY PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	need every pages sign and true copy in Annexure	Lalitmhn00
1048	14-03-2024	0710102022772024(N o.of Docs 0)	0710102022772024/4	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	5/6/2024	bookmarking mandatory need every pages sign some pages hindi in pdf	
1049	3/6/2024	0710102023782024(N o.of Docs 2)	0710102023782024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/12(ND)2024	MR. AYYAGARI VISWANADHA SARMA VS. JOINT VENTURE OF MAHI BUILDHOME PRIVATE LIMITED & FIRST FORGE LIMITED	Sec 30	5/6/2024	need every page sign in pdf	bajpaiankita86
1050	19-03-2024	0710102015702024(N o.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/6/2024	paper cutting 127 130 132 135 136 138 154 155 and 124 133 134 page no not readable	
1051	31-05-2024	0710102024182024(N o.of Docs 2)	0710102024182024/4	INTERLOCUTORY APPLICATION (I.B.C)/1616(ND)2024	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions- IBC	5/6/2024	need every pages sign	krishenkumar
1052	1/6/2024	0710102024062024(N o.of Docs 3)	0710102024062024/3	INTERLOCUTORY APPLICATION (I.B.C)/1504(ND)2024	ASHISH SINGH VS. HALLOW SECURITIES PRIVATE LIMITED	Sec 49(2)	5/6/2024	1rs court fees missing in vakalatnama need every pages ocr 31,to,38,84,85,86,94,95, not readable pages	namitha@samvidlegal.
1053	20-03-2024	0710102024272024(N o.of Docs 0)	0710102024272024/5	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	5/6/2024	notary not clear	
1054	3/6/2024	0710102025902024(N o.of Docs 2)	0710102025902024/37	TRANSFER PETITION(COMPANIES ACT)/18(PB)2024	DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	5/6/2024	every page sign in pdf	pk134167@gmail.com
1055	3/4/2024	0710102027932024(N o.of Docs 0)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions- IBC	5/6/2024	pagination missing in bookmarking and notary not clear in affidavit	
1056	3/4/2024	0710102027932024(N o.of Docs 0)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions- IBC	5/6/2024	pagination missing in bookmarking and notary not clear in affidavit	
1057	3/4/2024	0710102027932024(N o.of Docs 0)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions- IBC	5/6/2024	pagination missing in bookmarking and notary not clear in affidavit	

1058	3/4/2024	0710102027932024(N o.of Docs 0)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions- IBC	5/6/2024	pagination missing in bookmarking and notary not clear in affidavit	
1059	6/4/2024	0710102028822024(N o.of Docs 0)	0710102028822024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/16(ND)2024	J. P. ENGINEERS PRIVATE LIMITED VS. ICICI BANK LIMITED	Sec 30	5/6/2024	last order missing need every pages ocr	
1060	6/4/2024	0710102028822024(N o.of Docs 0)	0710102028822024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/16(ND)2024	J. P. ENGINEERS PRIVATE LIMITED VS. ICICI BANK LIMITED	Sec 30	5/6/2024	last order missing need every pages ocr	
1061	6/4/2024	0710102028822024(N o.of Docs 0)	0710102028822024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/16(ND)2024	J. P. ENGINEERS PRIVATE LIMITED VS. ICICI BANK LIMITED	Sec 30	5/6/2024	last order missing need every pages ocr	
1062	6/4/2024	0710102028822024(N o.of Docs 0)	0710102028822024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/16(ND)2024	J. P. ENGINEERS PRIVATE LIMITED VS. ICICI BANK LIMITED	Sec 30	5/6/2024	last order missing need every pages ocr	
1063	17-04-2024	0710102033592024(N o.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	5/6/2024	need every pages sign address missing in affidavit	
1064	10/5/2024	0710102040982024(N o.of Docs 0)	0710102040982024/1	INTERLOCUTORY APPLICATION (I.B.C)/2488(PB)2024	ANIL KUMAR	Application under any other provisions- IBC	5/6/2024	incomplete file	
1065	1/6/2024	0710102026332024(N o.of Docs 2)	0710102026332024/1	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	5/6/2024	bookmarking mandatory	UP/1113/99
1066	1/6/2024	0710102037842024(N o.of Docs 1)	0710102037842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2024	IDBI BANK VS. ANUMOD SHARMA THROUGH RP	Application under any other provisions- IBC	5/6/2024	need every pages sign and true copy in Annexure	BBLS@123
1067	31-05-2024	0710102407642018(N o.of Docs 1)	0710102407642018/11	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/6/2024	pagination missing in bookmarking	deveshbhatia
1068	19-04-2011	0710200400502011(N o.of Docs 0)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	5/6/2024	need every pages sign 34,35,36 hindi pages	
1069	19-04-2011	0710200400502011(N o.of Docs 0)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	5/6/2024	need every pages sign 34,35,36 hindi pages	
1070	19-04-2011	0710200400502011(N o.of Docs 0)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	5/6/2024	need every pages sign 34,35,36 hindi pages	
1071	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	

1072	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1073	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1074	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1075	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1076	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1077	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1078	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1079	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1080	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1081	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1082	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1083	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1084	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1085	31-05-2024	0710102015912023(N o.of Docs 2)	0710102015912023/5	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	4/6/2024	bookmarking mandatory council details missing in index need every pages sign	sai@trustlaw
1086	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1087	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1088	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1089	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1090	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1091	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1092	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1093	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1094	1/6/2024	0710102066712023(N o.of Docs 2)	0710102066712023/10	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	4/6/2024	book marking mandatory as per index and need every page sign of written submission page no 17 to 35 need sign every pages page no 36-53 need sign every pages pages no 54- 183 need sign every pages and missed ocr in pdf	sonalijoon
1095	1/6/2024	0710102078102023(N o.of Docs 2)	0710102078102023/9	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	every page sign of reply mismatched affidavit address with notary every annexures pages need sign with true copy paste ticket on blank side on vakalatnama	aaryan@sastralegal
1096	1/6/2024	0710102038582024(N o.of Docs 1)	0710102038582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2459(ND)2024	HANS RAJ VS. M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	4/6/2024	bookmarking mandatory need every pages sign and true copy in Annexure	swastikakumari@gmail
1097	29-05-2024	0710102039482024(N o.of Docs 2)	0710102039482024/1	INTERLOCUTORY APPLICATION (I.B.C)/2396(ND)2024	PRADEEP KUMAR KAUSHIK VS. KAMAL KUMAR JT A&C	Sec 60(5)	4/6/2024	bookmarking mandatory with pagination	Sachdevapk
1098	21-09-2019	0710102116122019(N o.of Docs 4)	0710102116122019/1	COMPANY APPLICATION(COM PANIES ACT)/672(ND)2019	MRA ASSOCIATES INDIA PVT. LTD.	Sec 60(5)	4/6/2024	need OCR in complete PDF and book marking mandatory as per index wrong vakalatanama	rkcalaw
1099	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1100	30-05-2024	0710102079222023(N o.of Docs 1)	0710102079222023/2	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/6/2024	book marking mandatory as per index	dubeypragya342@gmail
1101	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1102	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1103	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/6/2024	bookmarking mandatory with index	
1104	29-05-2024	0710102102662023(N o.of Docs 2)	0710102102662023/3	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory need every pages sign with ocr	rakesh@12
1105	30-11-2023	0710102102792023(N o.of Docs 0)	0710102102792023/2	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2024	RAKESH KUMAR JINDAL VSSATISH CHANDER VARMA	Sec 66(1)	4/6/2024	annexure page missed true copy page no 3 to 29	
1106	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1107	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1108	30-05-2024	0710102052502023(N o.of Docs 2)	0710102052502023/13	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	4/6/2024	need ocr to reply	mohaksharma
1109	3/6/2024	0710102018342024(N o.of Docs 3)	0710102018342024/6	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	4/6/2024	page no 62 and 63 need verified at gurugram not delhi	paritosh
1110	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1111	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1112	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1113	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1114	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1115	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	



1116	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1117	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1118	3/6/2024	0710102027442024(N o.of Docs 2)	0710102027442024/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)2024	RAJAN GHOSHRAVE VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	4/6/2024	Pagination missing in book marking and annexures every page missed sign and true copy	advshivans hu
1119	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1120	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1121	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1122	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1123	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1124	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1125	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1126	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1127	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1128	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1129	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1130	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1131	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1132	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1133	29-05-2024	0710102026982024(N o.of Docs 2)	0710102026982024/1	INTERLOCUTORY APPLICATION (I.B.C)/2060(ND)2024	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED UNDER SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE VS. IDEA BUILDERS PVT LTD	Sec 60(5)	4/6/2024	9,10 pages not clear	SHITALKHATRI@123
1134	29-05-2024	0710102044232023(N o.of Docs 1)	0710102044232023/3	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VSDIVYANSHU WALIA	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory with pagination	advrajivrathi
1135	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1136	20-12-2023	0710102056542023(N o.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderaga r
1137	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1138	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1139	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1140	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1141	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1142	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1143	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1144	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1145	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1146	6/12/2023	0710102104572023(N o.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	page no 33 41 43 50 51 paper cutting	
1147	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	

1148	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1149	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1150	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1151	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1152	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1153	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1154	29-05-2024	0710102020692024(N o.of Docs 1)	0710102020692024/1	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)2024	PANKAJ NARANG VS. JAMS COMMODITIES & SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/6/2024	pagination missing in book marking as per index	pankajnara ngca
1155	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1156	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1157	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	

1158	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1159	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1160	28-05-2024	0710102088712023(N o.of Docs 1)	0710102088712023/5	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	3/6/2024	last order missing	adv.ahsan.c s
1161	28-05-2024	0710102081932023(N o.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT 9704
1162	28-05-2024	0710102081932023(N o.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT 9704
1163	28-05-2024	0710102081932023(N o.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT 9704
1164	28-05-2024	0710102081932023(N o.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT 9704
1165	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1166	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1167	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1168	24-02-2021	0710102016122021(N o.of Docs 0)	0710102016122021/16	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	3/6/2024	all document file separately	
1169	29-02-2024	0710102018772024(N o.of Docs 0)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	1/6/2024	date missing in index	

1170	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1171	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1172	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1173	28-05-2024	0710102009462020(N o.of Docs 2)	0710102009462020/9	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	1/6/2024	need sign of every page of written submission	lokeshshar malaw
1174	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1175	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1176	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1177	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1178	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1179	13-05-2024	0710102019262024(N o.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1180	27-01-2024	0710102009642024(N o.of Docs 0)	0710102009642024/1	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2024	KAILASHNATH VISHWANATH SHARMA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	1/6/2024	book marking mandatory as per index with pagination	
1181	30-05-2024	0710102017762024(N o.of Docs 1)	0710102017762024/1	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	1/6/2024	incomplete file	ryansinha_8381

1182	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1183	30-05-2024	0710102104142023(N o.of Docs 1)	0710102104142023/2	COMPANY PETITION IB (IBC)/154(ND)2024	NEETU BANSAL	Section 94(1)	1/6/2024	incomplete file	ska9001
1184	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1185	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31

1186	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1187	16-04-2024	0710102032922024(N o.of Docs 0)	0710102032922024/1	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/39(ND)2024	COGENT E-SERVICES LIMITED	Sec. 230-232 - Second Motion	1/6/2024	all document file separately	
1188	28-05-2024	0710102031382024(N o.of Docs 2)	0710102031382024/2	INTERLOCUTORY APPLICATION (I.B.C)/2076(ND)2024	VIPIN TYAGI VS. DEBASHIS NANDA	Sec 60(5)	1/6/2024	page 1 to 24 need ocr	sanjay.bhatt
1189	10/4/2024	0710102030092024(N o.of Docs 0)	0710102030092024/1	COMPANY PETITION (COMPANIES ACT)/93(ND)2024	MRS GEETA RAJPAL VS. ANSAL PROPERTIES INFRASTRUCTURE LIMITED	Sec. 73(4)	1/6/2024	pagination missing in bookmarking OCR Compulsory in pages	
1190	28-05-2024	0710102053582023(N o.of Docs 2)	0710102053582023/3	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	1/6/2024	pagination missing in bookmarking	PRAVEENA
1191	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31



1192	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1193	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1194	28-05-2024	0710102075272023(N o.of Docs 1)	0710102075272023/3	RESTORATION APPLICATION (IBC)/136(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2024	incomplete file	Shash2407
1195	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1196	29-04-2024	0710102036952024(N o.of Docs 0)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	1/6/2024	25rs welfare 3rs court fees missing date missing in vakalatnama	

1197	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455 473	udaibir31
1198	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455 473	udaibir31
1199	20-05-2024	0710102016792022(N o.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL2 40
1200	20-05-2024	0710102016792022(N o.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL2 40
1201	18-05-2024	0710102005542024(N o.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
1202	18-05-2024	0710102005542024(N o.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331

1203	18-05-2024	0710102005542024(N o.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
1204	18-05-2024	0710102005542024(N o.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
1205	20-05-2024	0710102016792022(N o.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL2 40
1206	20-05-2024	0710102016792022(N o.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL2 40
1207	30-05-2024	0710102034712022(N o.of Docs 2)	0710102034712022/4	INTERLOCUTORY APPLICATION (I.B.C)/2469(ND)2022	GYAN CHANDRA MISRA VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	1/6/2024	need every pages sign and ocr	avinashbhat i6
1208	24-03-2023	0710102022562023(N o.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	1/6/2024	all document file separately	
1209	18-01-2024	0710102007162024(N o.of Docs 0)	0710102007162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	1/6/2024	volume 1 need sign 142 volume 2 217 218 231 232 pages not readable	
1210	18-01-2024	0710102007162024(N o.of Docs 0)	0710102007162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	1/6/2024	volume 1 need sign 142 volume 2 217 218 231 232 pages not readable	
1211	18-01-2024	0710102007162024(N o.of Docs 0)	0710102007162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	1/6/2024	volume 1 need sign 142 volume 2 217 218 231 232 pages not readable	
1212	18-01-2024	0710102007162024(N o.of Docs 0)	0710102007162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	1/6/2024	volume 1 need sign 142 volume 2 217 218 231 232 pages not readable	

1213	24-03-2023	0710102022562023(N o.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	1/6/2024	all document file separately	
1214	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455 473	udaibir31
1215	24-03-2023	0710102022562023(N o.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	1/6/2024	all document file separately	
1216	24-03-2023	0710102022562023(N o.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	1/6/2024	all document file separately	
1217	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455 473	udaibir31

1218	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1219	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1220	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473 volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31

1221	12/5/2024	0710102016122021(N o.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	473	volume 1 annexure every pages need sign with true copy volume 2 199 232 250 252 309 355 357 358 359 not readable missed true copy 235 236 346 348 350 and page no 324 hindi page need english page volume 3 405 407 409 410 411 413 415 417 419 425 427 428 429 485 487 489 530 535 536 537 538 and missed true copy 445 447 449 451 453 455	udaibir31
1222	30-05-2024	0710102021512024(N o.of Docs 1)	0710102021512024/3	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	incomplete file		PRANATIBH ATNAGAR
1223	29-02-2024	0710102018772024(N o.of Docs 0)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	1/6/2024	date missing in index		
1224	29-02-2024	0710102018772024(N o.of Docs 0)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	1/6/2024	date missing in index		
1225	29-02-2024	0710102018772024(N o.of Docs 0)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	1/6/2024	date missing in index		
<b>DEPUTY REGISTRAR</b>										
<b>PRASHANT KUMAR</b>										
<b>HELP LINE NO 011-24361890</b>										
<b>ROOM NO 103</b>										
<b>PREPARED BY</b>										
<b>ASSISTANT REGISTRAR</b>										
<b>VICTOR VISHAL</b>										
<b>HELP LINE NO 011-24361890</b>										
<b>ROOM NO 103</b>										